



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

DIVISION BENCH-I

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/6562/2015	DIPJYOTI SARKAR and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. D DAS MR. E AHMED MR. N I KHAN	SC, PNRD GA, ASSAM MR. S BANIK SC, FINANCE (R-4)
WITH 2 WP(C)/5830/2014	FARUQUE AHMED and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR. E AHMED MR.N I KHAN MD.J H KHAN	GA, ASSAM MR.S BANIK SC, FINANCE
3 WP(C)/7001/2015	ASIF AHMED Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR I RAFIQUE MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAMR- 2,3 and 5 GA, AP(1, 4 & 6)
WITH 4 WP(C)/6840/2014	HEMA KANTA PEGU and 2 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR.J P SARMA	GA, ASSAM(R-2,3&5) MRM R ADHIKARI(R-7) GA, APR-1,4and6 (R-7: SRV INCMP)
5 WP(C)/7389/2015 WITH WP(C)/2080/2016 (D/O)	A. ARUL Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR. Y DOLOI MR. Y DOLOI SR. CGC ASSTT.S.G.I.
6 WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
7 WA/131/2016	MD LUTFUR RAHMAN Versus SANKARDEV NAMGHAR SAMITY MOROWA and 12 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	GA, ASSAM MR.I CHOWDHURYR- 1-4 and 6 MR.N J KHATANIAR(R-1-4 & 6) MR. R J DAS MS.T JINI(R-1-4 & 6) MR.S BISWAKARMA(R-1-4 &6) MR. D J DAS MSA PHUKAN(R-1-4 &6)
8 WP(C)/2576/2016	KANDARPA KANTA SARMA Versus THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA MS.N SHYAMAL	DR.B N GOGOI SC, RAILWAY

9	WP(C)/3105/2016	HAGE LAMPU Versus THE GAUHATI HIGH COURT and 5 ORS	MR.K N CHOUDHURY MS.R DEKA MS.D DAS MR.J PATOWARI MS.R KAKATI	MR.L NORBU(R-5,6) MR.B PANDEY(R-5,6) SC, GHC(R-1,2,3) GA, AP(R-4)
10	WA/72/2017	M/S MOUSUMI ENTERPRISE Versus THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, F C I SC, TRANSPORT
11	WA/344/2014	M/S S.D ENTERPRISE Versus THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, F C I SC, TRANSPORT
12	WA/345/2014	M/S SAIKIA TRADE AND TRANSPORT CO Versus THE UNION OF INDIA and 9 ORS	MS.S BHUYAN MR.N DUTTA MR. B CHAKRABORTY MR. P P BARUAH MR.A K BHUYAN MRS P HAZARIKA MR.M DAS MS.N CHOUDHURY MS.P PATHAK	ASSTT.S.G.I. SC, F C I
13	WA/345/2017	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
14	WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
	WITH I.A.(Civil)/4345/2017 in WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
15	WA/78/2017	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
16	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
17	WA/280/2017	AASRAY CONCEPT FOODS Versus THE STATE OF ASSAM and 7 ORS,	MR. B GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3306/2017 in WA/280/2017	AASRAY CONCEPT FOODS Versus THE STATE OF ASSAM and 7 ORS,	MR.B GOGOI	GA, ASSAM
18	WP(C)/3560/2017	SCHOOL MANAGEMENT COMMITTEE SMC Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN MR.B B RABHA	SC, ELEMENTARY EDUCATION ASSTT.S.G.I.
19	WP(C)/5643/2017	SCHOOL MANAGEMENT COMMITTEE SMC OF WOOLMANI BIBI ME SCHOOL Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	SC, ELEMENTARY EDUCATION ASSTT.S.G.I.

20	WP(C)/4886/2017	M/S. SHREE BABA ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
21	WA/12/2018	FULBARI GPSS, Versus THE STATE OF ASSAM AND 4 OTHERS	MR G Z AHMED A ISLAM MR. A A HUSSAIN	SC, FCSCA GA, ASSAM ASSTT.S.G.I.
	WITH			
22	WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	WITH			
23	WA/240/2018	TARUN SONOWAL AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. R K TALUKDAR	GA, ASSAM
	WITH			
24	WA/249/2018	BARALIMARI S.S. LTD AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHOUDHURY MR. A D CHOUDHURY MR N BARUAH	GA, ASSAM
25	PIL/28/2018	SRI NASIR KHAN AND 6 ORS. Versus THE STATE OF ASSAM AND 32 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	MR. P. J. PHUKAN (R3) MR. P K ROYCHOUDHURY (R-8 TO 33) GA, ASSAM MR. R J BORDOLOI (R5) MR. F AHMED (R5) MR. R ALI (R5) MR. A D CHOUDHURY (R5) SC, GMC
	WITH I.A.(Civil)/379/2019 in PIL/28/2018	MD. HUSSAIN TAGALA AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR A SARMA MR. A KALITA SC, GMC
26	WA/50/2018	THE STATE OF MIZORAM Versus SH P C LATHLAMUANA	MR. A K SARMA MR.A K SARMA	MR. P D NAIR
27	WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
28	WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
	WITH I.A.(Civil)/2463/2018 in WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA AND 91 ORS	MS. P BHATTACHARYA	MR. P D NAIR MR. D NAG MR. R RAHMAN
29	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
	WITH I.A.(Civil)/219/2022 in PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
30	PIL/77/2018	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, REVENUE

31	C.Ex.App./81/2018	M/S NEW TECH STEEL AND ALLOYS PVT LTD Versus THE COMMISSIONER (APPEALS) CUSTOMS ,CENTRAL EXCISE AND SERVICE TAX	MR. K N CHOUDHURY MR D J DAS MR D DEKA MR. B K KASHYAP	MR. S C KEYAL
32	C.Ex.App./84/2018	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
33	WA/108/2018	MUKUT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
34	WITH WA/156/2018	MD EUNUSH ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
35	WITH WA/158/2018	RAMEN SAUD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
36	WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
37	WA/130/2018	MD FAIZUR RAHMAN AND 8 ORS Versus MS NARJIMA BEGUM AND 8 ORS	MR. N J KHATANIAR	MR. B D KONWAR (R3 & 5) MR. J KALITA (R-1 TO 6) MR. R KALITA (R3 & 5) MR. R SALOI (R3 & 5) MR. N J GOGOI (R-1 TO 6) MS. S NEWAR (R3 & 5) MS. M K BROWN (R3 & 5) MR K BROOK (R-1 TO 6) SC, EXCISE DEPTT. MS. J KONWAR (R3 & 5)
38	WA/131/2018	THE STATE OF ASSAM AND ANR Versus MRS. USHA RANI GOSWAMI and 5 ORS,	MR. D SAIKIA MR. N SHARMA MR.D SAIKIA MS. P CHAKRABORTY	MR. I CHOWDHURY (R1- R6) MR. R M DEKA (R1-R6) MR. S BISWAKARMA (R1- R6) MS G DAS (R1-R6)
39	WA/140/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
40	WITH WA/96/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
41	WITH WA/98/2018	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
42	WA/165/2018 CAVT. NO.0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B CHOUDHURY MR. B GOGOI MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR

43	WITH WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
44	WITH WA/167/2018 CAVT. NO. 0499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
45	WA/178/2018	SHRI PRAFULLA KUMAR DAS Versus UNITED BANK OF INDIA AND 3 ORS	MR. A DAS MR. S DUTTA	MR. S DUTTA (R1-R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
46	WA/183/2018	SRI BUBUL BARUAH and 25 ORS Versus THE STATE OF ASSAM and 35 ORS	MR. B C DAS MR. S CHAUHAN MR. R DAS MR. A R SHOME MR A J GHOSH MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R1-R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4) SC, APDCL
47	WA/185/2018 CAVT. NO.0543/2018	DR GEETIMA DEKA Versus DR PRADYUMNA GOSWAMI AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. D DEKA	SC, APSC MR. M CHOUDHURY (R1) MR. M MAHANTA MR. M MAHANTA MR. P K MUNIR (R1) MR. V A CHOWDHURY (R1) SC, HEALTH FOR CAVEATOR
48	WA/216/2018	UNION OF INDIA AND 3 ORS Versus SARAN NARZARY	MR. S C KEYAL ASSTT.S.G.I.	MS. S E AHMED MR. D R GOGOI
49	WA/223/2018 WP(C) 128/2015(D/O)	SMT MINAKSHI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MS B DEVI MR. R SARMA MS. K D SARMAH MS. S D SAIKIA	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
50	WA/225/2018 WITH WP(C)/4697/2016 (D/O)	RABINDRA NATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MRS N NATH	SC, ELEM. EDU MR. S MUKTAR (R5) MR. S RAHMAN (R5)
51	WA/242/2018	SRI VIRENDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
52	WA/256/2018 WP(C) 5236/2011(D/O)	FOOD CORPORATION OF INDIA AND 3 ORS Versus GIRIN DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR H DAS
53	WA/264/2018	THE UNION OF INDIA AND 5 ORS Versus SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. U K NAIR MR. A CHETRY MR. M P SARMA
54	WA/268/2018	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. T SK
55	WA/285/2018	SMTI KALPANA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	SC, SEC. EDU. MR. B GOGOI SC, FINANCE DEPTT.
56	WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
57	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)

58	WP(C)/993/2018	NIRANJAN DEY Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHANDA MR H DAS MR S CHOUDHURY	ASSTT.S.G.I.
59	WP(C)/1749/2018 CAVT. NO.1802/2017	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)
60	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. Versus DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
61	WP(C)/5776/2018	SUNANDA SEAL AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MS P CHAKRABORTY MS. K KHAN MS A DAS	ASSTT.S.G.I.
62	WP(C)/5846/2018	UNION OF INDIA AND 2 ORS. Versus MINAKSHI REGON	MR. S C KEYAL MR. R K D CHOUDHURY	MR A BHATTACHARYA MR. M CHANDA MR S CHOUDHURY MR. H DAS
63	WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
WITH				
64	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA SC, GMC
65	C.Ex.App./4/2019	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
WITH				
66	C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
WITH				
67	C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
68	C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
WITH				
	I.A.(Civil)/1689/2019 in C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
WITH				
69	C.Ex.App./11/2019	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
70	C.Ex.App./9/2019	PURBANCHAL CEMENT LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
71	C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL
72	PIL/11/2019	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY

73	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
74	C.Ex.App./15/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX Versus DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
75	WA/23/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
76	WITH WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
77	WA/36/2019 CAVT. NO.0087/2019	SMTI CHARULATA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHETRI MR. K K PARASAR	MR. S BORTHAKUR. (R-7) GA, ASSAM MR. N N B CHOUDHURY (R5, R6) MR D P SAHU (R5, R6) MR. M DEWAN (R5, R6)
78	Mat.App./49/2019 WITH LCR	SRI JAYANTA SHARMA Versus SMTI. MADHUCHANDA SHARMA	MR D SARMA MR E U AHMED MR. D N BORAH	MRS. K DEKA MR. S P CHITTAWAT MS J DUTTA MS P SHAH
79	WA/50/2019	SRI KHARGESWAR NARZARY AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B K BHATTACHARJEE MR D C NATH MISS A CHETIA MR. P. SINGHA	GA, ASSAM SC, APDCL
80	Mat.App./51/2019 WITH LCR	SMT. PUSHPA NATH Versus BABUL NATH	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
81	WA/52/2019 CAVT. 1135/2018	THE UNION OF INDIA AND 3 ORS Versus DHARMESWAR SEAL	MR. S C KEYAL. ASSTT. S.G.I.	MR. B K DAS FOR CAVEATOR
82	Mat.App./56/2019 WITH LCR	SMTI. SUCHANDRA KAR PURKAYASTHA Versus SRI SATYAJIT KAR PURKAYASTHA	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. B POYOM	MR S DAS
83	WA/57/2019	MD MUKSIDUL ISLAM and ANR Versus THE STATE OF ASSAM and 3 ORS	MR.B CHAKRABORTY MS.D BORGHAIN MR.T R SARMA MR.L GOGOI	SC, ELEM. EDU SC, FINANCE DEPTT.
84	WITH WA/63/2019	MD. KUBBED ALI and 2 ORS, Versus THE STATE OF ASSAM and 3 ORS,	MS. D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, EDU SC, FINANCE
	WITH I.A.(Civil)/2157/2020 in WA/63/2019	MD. KUBBED ALI and 2 ORS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
85	Mat.App./61/2019 WITH LCR	LATIKA KALITA Versus DHIRAJ KALITA	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY	MR J C GAUR MS. M GAUR
86	WA/84/2019	MRS TARULATA DEVI AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR. T C DAS MR. P SARMA MS. M K GOGOI	GA, ASSAM

87	WA/107/2019	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR A R BHUYAN MR M SHELIM MR M AHMED	MR K AGARWAL (R4) MRS. P BARMAN (BORKAKOTI) (R4) MR. S UKTAR (R4) SC. REVENUE
88	WA/114/2019	FOOD CORPORATION OF INDIA AND ANR Versus M/S M. PUL ENTERPRISE AND 2 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR G KHANDELIA MR. K DEKA MS N KALITA
89	WA/115/2019	SHRI PADMA DHAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU. MR. S K GHOSH
90	WITH WA/153/2019	DHIREN CH. MEDHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
91	WA/130/2019	M/S. JAYSHREE ENTRADE PRIVATE LIMITED Versus UNION OF INDIA AND 7 ORS	MR. P K BHATTACHARJEE PETITIONER IN PERSON	MR. S C BISWAS MR B SARMA
92	WA/159/2019	THE STATE OF ASSAM, Versus SRI AJOY KUMAR BHATTACHARYYA	MR. D DAS SR. ADV MR A KALITA	MR. K N CHOUDHURY MR. R M DEKA (R1) MR. D J DAS MR. B K KASHYAP (R1)
93	WA/163/2019	M/S GAGAN DEAL TRADE PRIVATE LTD., Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR R CHAKRAVORTY MR. M CHALIHA SC, F C I
94	WA/209/2019 WITH WP(C)/5637/2015 (D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
95	WA/213/2019	THE STATE OF MIZORAM AND 4 ORS Versus SH LALRUATKIMA AND 14 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG
96	WA/218/2019 CAVT. NO.0816/2019	SRI JINTU DAS Versus THE STATE OF ASSAM AND 9 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD	GA, ASSAM MR. A CHAMUAH ASSTT.S.G.I. FOR CAVEATOR SC, HEALTH
97	WA/220/2019 CAVT. 52/2019	OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA SC, REVENUE FOR CAVEATOR
98	WA/236/2019 WP(C) 2061/2011(D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
99	WA/317/2019 WITH WP(C)/AP/226/2016 (D/O), WP(C)/AP/267/2016 (D/O)	SRI TARAK GONGO AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MR. U DUTTA	GA, ARUNACHAL
100	WP(C)/3161/2019	SAHARA KHATUN Versus THE STATE OF ASSAM AND 9 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	GA, ASSAM SC, FOREST
101	WP(C)/6500/2019	RATNADEEP DUTTA ROY Versus THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR S CHAKRABORTY SC, NF RLY
102	WP(C)/7861/2019	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL	MR. C S HAZARIKA MR. K BHATTACHARJEE

103	C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. S C KEYAL MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
104	C.Ex.App./7/2020	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
105	C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
106	Mat.App./17/2020 WITH LCR	SMTI LAKSHMI PATHAK Versus MAHANANDA ROY	MR. M I HUSSAIN MS. P AHMED	MS. T SOM MR H DAS MR H DAS
107	PIL/23/2020	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	GA, ASSAM M KATAKY SC, ED SC, CBI SC, TRANSPORT ASSTT.S.G.I.
108	WA/77/2020 CAVT. NO.0371/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN SC, AGRI. DEPARTMENT FOR CAVEATOR
	WITH I.A.(Civil)/1188/2020 in WA/77/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN FOR CAVEATOR SC, AGRI. DEPARTMENT
109	WA/197/2020	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY
110	WP(C)/4245/2020	GOVERDHAN PRASAD ATAL Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR J C GAUR MS. M GAUR	SC, A G V B
111	WP(C)/5027/2020	ERIS LIFESCIENCES LTD Versus THE UNION OF INDIA AND 3 ORS	MR S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
112	WA/3/2021	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE

113	WITH WA/60/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
114	WITH WA/221/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
115	WA/229/2021 WITH CAVT./990/2019	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
116	WITH I.A.(Civil)/1509/2021 in WA/229/2021 WA/353/2021 CAVT. NO.09262/021, WP(C) 6081/2021(D/O)	THE STATE OF ASSAM Versus PHAGULAL PRASAD THE STATE OF ASSAM AND 4 ORS. Versus PRASANTA DUTTA	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN MR. K N CHOUDHURY MR. S KALITA MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM FOR CAVEATOR
117	WP(C)/385/2021	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
118	Mat.App./11/2022	NEELAYAN DASS Versus DEBOSHREE HALDAR	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	
119	WA/170/2022	MANIK SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4900/2016 WITH LCR	REHENA BIBI Versus THE UNION OF INDIA and 4 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/7681/2016	AHMOD ALI @ AHMOD Versus THE UNION OF INDIA and 4 ORS	MR.S SARMA MR.A K TALUKDAR MR.F K R AHMED MR. L R MAZUMDER MR I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/142/2017 WITH LCR	ABDUL MANNAB ALI @ ABDUL MANNAB @ ABDUL HANIF Versus THE UNION OF INDIA and 4 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R2-5) ASSTT.S.G.I.R1
4	WP(C)/221/2017 WITH LCR	RANJIT DAS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.A MATIN MR.S D CHOUDHURY	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
5	WP(C)/1545/2017 WITH LCR	APASH ALI SK Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.P A AHMED MRS.R BARKATAKY MR.A HOQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/1575/2017 WITH LCR	TOKMINA AHMED @ TAHMINA KHATUN @ TAKMINA AHMED Versus THE UNION OF INDIA and 3 ORS.	MR I RAFIQUE MS.M DEKA MR.S A CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
7	WP(C)/1648/2017 WITH LCR	DILWAR @ MD. DILWAR HUSSAIN and 3 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MDI H KHAN	GA, ASSAM(R. 2-7.) ASSTT.S.G.I.(R. 1.)
8	WP(C)/1679/2017 WITH LCR	MINATI DAS Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/1735/2017 WITH LCR	MD. SAFIQUE KURAIISHI Versus THE UNION OF INDIA and 3 ORS.	MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.H K BARUAH	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/1836/2017 WITH LCR	SHYAMALA ARJYA @ SHYAMALA BALA ARJYA Versus THE UNION OF INDIA and 5 ORS	MR.B HUSSAIN MR.A T SIKDER MR. S BISWAS MR. S ALAM	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/1850/2017 WITH LCR	MANER ALI SHEIKH. Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/1851/2017 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.

13	WP(C)/1866/2017 WITH LCR	RABEN SHAHA Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/2080/2017 WITH LCR	MUSTT. JOLEKA KHATUN @ JELEKA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M A LASKAR MR.S AHMED MR.M AGARWALLA MR.M H TALUKDAR	GA, ASSAM(R-2, 3 & 4) ASSTT.S.G.I.(R- 1)
15	WP(C)/2090/2017 WITH LCR	SABIRAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.M A MONDAL	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/2109/2017 WITH LCR	AMZAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/2137/2017 WITH LCR	SOLEMAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S AHMED MR A HAQUE MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/2150/2017 WITH LCR	ABUL KALAM Versus THE UNION OF INDIA and 4 ORS.	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2167/2017 WITH LCR	SURESH SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.S K GHOSH MS.F AHMED	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2195/2017 WITH LCR	ALI HUSSAIN SK Versus THE UNION OF INDIA and 3 ORS	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/2259/2017 WITH LCR	JYOTSNA BALA KHETRIYA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/2305/2017 WITH LCR	SIDDIKA BEGOM Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
23	WP(C)/2315/2017 WITH LCR	TASLIMA BEGUM Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
24	WP(C)/2354/2017 WITH LCR	MUSSTT. ZILIKA KHATUN @ JELEKA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
25	WP(C)/2362/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus JAMIRUDDIN	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR. GA, ASSAM	MR.D K SAIKIA MR.A T SARKAR MD K RAHMAN ADDL. AG, ASSAM
26	WP(C)/2369/2017 WITH LCR	ROBIN SILL Versus THE STATE OF ASSAM and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
27	WP(C)/2383/2017 WITH LCR	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
28	WP(C)/2402/2017 WITH LCR	ABDUL BARI @ ABDUL BAREK @ MD. MD. BAREK ALI Versus THE UNION OF INDIA and 3 ORS.	MR.B U LASKAR MR.H R CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
29	WP(C)/2736/2017 WITH LCR	AJIMA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/2738/2017 WITH LCR	NURUL ISLAM KHA Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/2828/2017 WITH LCR	SAMINA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.M S ALAM	GA, ASSAM(R-2-4) ASSTT.S.G.I.(R-1)

32	WP(C)/2843/2017 WITH LCR	MUSST. MINARA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/3122/2017 WITH LCR	STATE OF ASSAM and ANR. Versus ANOWAR HUSSAIN @ ANAR	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR GA,ASSAM SC, C G S C	MR.H R A CHOUDHURY(Sr.Adv.)(R-1) MSL RAHMAN(R-1) MR.A MATIN(R-1)
34	WP(C)/3130/2017 WITH LCR	KALITARA MALLIK ALIAS KALI DAS MANDAL Versus THE UNION OF INDIA and 4 ORS.	MRG P BHOWMIK MS. J PURKAYASTHA MS.M KALITA MS.P CHETIA	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/3137/2017 WITH LCR	STATE OF ASSAM and ANR. Versus SAMESH ALI	MR. B N SARMA MR. S C KEYAL SR. GA,ASSAM ASSTT. S.G.I. SC, C G S C	MR. S C PANDIT
36	WP(C)/3139/2017 WITH LCR	STATE OF ASSAM and ANR. Versus SAYAD ALI	MR.B N SARMA C.G.C. ASSTT.S.G.I. MR.S C KOYAL	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR
37	WP(C)/3222/2017 WITH LCR	BRAJABASHI DEY @ BRAJABASI DEY @ BRAJA DEY Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/3291/2017 WITH LCR	ZELEKHA KHATUN @ JULEKHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.C R RABHA	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/3330/2017 WITH LCR	TILO KAIBORTA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/3451/2017 WITH LCR	STATE OF ASSAM and ANR. Versus MUSTT. MUN BEGUM	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR.U DAS MRT RAJBONSHI MRT RAJBONSHI MR. B P SINHA
41	WP(C)/3968/2017 WITH LCR	JAHERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/4097/2017 WITH LCR	TAIJ UDDIN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
43	WP(C)/4119/2017 WITH LCR	SEKAN BEPARI @ SEKAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M AHMED MR.A S CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
44	WP(C)/4706/2017 WITH LCR	MANIR ALI @ MANIR UDDIN Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA	GA, ASSAM ASSTT.S.G.I.
45	WP(C)/4839/2017 WITH LCR	BISWABALA DAS @ BICHABALA DAS Versus THE UNION OF INDIA and 4 ORS.	MR. S DEKA MR.P K DAS MS.S SARMA	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/5076/2017 WITH LCR	RAHIMA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR MS.F BEGUM MS.A BARMAN	GA, ASSAM ASSTT.S.G.I.
47	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
48	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.

49	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.
50	WP(C)/5343/2017 WITH LCR	RUSTOM ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
51	WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
52	WP(C)/6057/2017 WITH LCR	ABDUL MANNAN Versus THE UNION OF INDIA AND 3 ORS	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
53	WP(C)/6095/2017 WITH LCR	MUSSTT. MANIJAN BIBI Versus THE UNION OF INDIA and 3 ORS	MR.A DASGUPTA MR. A R SIKDAR MR.U K DAS MR.M AHMED MD A ALI MR.B DAS M M ZAMAN MR.R SARKAR	GA, ASSAMR. 2 TO 4. ASSTT.S.G.I.(R. 1.)
54	WP(C)/6291/2017 WITH LCR	MD. SHUNAHAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM R. 2,3 and 4. ASSTT.S.G.I.(R. 1.)
55	WP(C)/6473/2017 WITH LCR	AMINA BIBI Versus THE UNION OF INDIA and 3 ORS	MS.T SOM MR.H DAS MS.R BORGHAIN	GA, ASSAM ASSTT.S.G.I.
56	WP(C)/7040/2017 WITH LCR	RULIZA KHATUN Versus THE UNION OF INDIA and 3 ORS	MR. A R SIKDAR MR. A ALI MR. K I MAZUMDER	GA, ASSAM ASSTT.S.G.I.
57	WP(C)/92/2018 WITH LCR	UPENDRA MAZUMDAR @ UPEN CHANDRA MAZUMDAR Versus THE UNION OF INDIA	MD. A HUSSAIN MR. A S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI
58	WP(C)/105/2018 WITH LCR	AYUB ALI @ MD. IYUB ALI@ MD AYUB ALI Versus THE UNION OF INDIA	MR. M A SHEIKH MR. K U AHMED MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, NRC MR D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
59	WP(C)/131/2018 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI
60	WP(C)/155/2018 WITH LCR	AAINA KHATUN Versus THE UNION OF INDIA	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
61	WP(C)/194/2018 WITH LCR	NUR MAHAMMAD SHEIKH Versus THE UNION OF INDIA	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI
62	WP(C)/1068/2018 WITH LCR	HAITAN NESSA @ HAIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. M H TALUKDAR MR H ALI	SC, NRC ASSTT.S.G.I. SC, FT SC, ECI
63	WP(C)/1377/2018 WITH LCR	DALIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
64	WP(C)/2461/2018 WITH LCR	RABI HUSSAIN @ NABI HUSSAIN AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. S AHMED MS. L WAJEEDA MRS. S P HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

65	WP(C)/3378/2018 WITH LCR	IDRISH ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
66	WP(C)/3385/2018 WITH LCR	KARFUL NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR R KARIM MS. K LR YANTHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
67	WP(C)/3532/2018 WITH LCR	DULABJAN BIBI @ DULABJAN BEGUM @ DULUBI BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. I H LASKAR MR. B SAHARIA MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. S ISLAM MS. S F MAITAI MS. S F MAITAI MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T MRS A VERMA
68	WP(C)/4116/2018 WITH LCR	REENA GOPE Versus UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
69	WP(C)/4525/2018 WITH LCR	MOTIZAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR J ISLAM MR. S HAQUE	ASSTT.S.G.I.
70	WP(C)/4874/2018 WITH LCR	SAHID ALI @ MD. SAHID ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
71	WP(C)/5673/2018 WITH LCR	MAMURJAN BIBI @ MAMENJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. S NATH MR M SHELM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
72	WP(C)/7035/2018 WITH LCR	ON THE DEATH OF ABDUL SALAM @ ABDUS SALAM SK HIS LEGAL HEIRS ASROF ALI AND 4 OTHERS Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
73	WP(C)/7713/2018 WITH LCR	PRADIP @ PRADEEP SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
74	WP(C)/7967/2018 WITH LCR	ALEYA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC SC, ELECTION COMMISSION. ASSTT.S.G.I. SC, F.T
75	WP(C)/8780/2018 WITH LCR	JALEMA KHATUN @ JALEMAN BIBI @ JALEMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A T M HUSSAIN MR. M ALOM SC, ECI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T

76	WP(C)/1363/2019 WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
77	WP(C)/5107/2019 WITH LCR	JAMINA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
78	WP(C)/5135/2019 WITH LCR	MD. ABDUL NUR SAMAD @ ABDUL NUR SAMAD Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM J U AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
79	WP(C)/6034/2019 WITH LCR	ALO KARMAKAR @ ALO RANI KARMAKAR Versus THE UNION OF INDIA AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS KASHMIRI BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
80	WP(C)/6486/2019 WITH LCR	ESHA KHATUN @ AYESHA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MRS N GOSWAMI MRS M BARMAN MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
81	WP(C)/6505/2019 WITH LCR	JULHAS MIYA Versus THE UNION OF INDIA AND 5 ORS	S ALI MR K DAS MR S ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
82	WP(C)/7024/2019 WITH LCR	PRAHLAD DAS @ PRAHLAD CH. DAS AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MR. S K GHOSH MS F AHMED MS M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
83	WP(C)/7673/2019 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S K ROY MD K RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
84	WP(C)/8416/2019 WITH LCR	SULTAN MAMUD @ SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
85	WA/49/2020 WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MD. ARIF	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/898/2020 in WA/49/2020	MD. NURUL AMIN @ NURUL ALI Versus THE UNION OF INDIA and 3 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM ASSTT.S.G.I.
86	WP(C)/316/2020 WITH LCR	BELLAL HOSSAIN @ BILLAL HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
87	WP(C)/3441/2020 WITH LCR	MD. MATIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
88	WP(C)/70/2021 WITH LCR	SABJAN NESSA @ SAMARJAN NESSA Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

89	WP(C)/91/2021 WITH LCR	RABIYA KHATUN @ AYMONA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
90	Review.Pet./97/2021 WP(C)/2833/2019 (D/O)	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
91	Review.Pet./116/2021 WITH LCR WP(C)/4274/2017 (D/O)	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI
92	WP(C)/123/2021 WITH LCR	ROWSHONARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
93	WP(C)/178/2021 WITH LCR	BADRUL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
94	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
95	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
96	WP(C)/752/2021 WITH LCR	SAKINA KHATUN @ SOKHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/200/2018 WITH LCR	ABUL KASEM AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. N HOQUE MD. S HUDA MD. ARIF	GA, ASSAM ASSTT.S.G.I. SC, F.T
2	Crl.A./1/2019	SRI PADMESWAR HANDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR S M ABDULLAH P MR D SAIKIA MR. A BHATTACHARYYA	MS. B BHUYAN MR. M PHUKAN, ADDL. PP PP, ASSAM
3	Crl.A./8/2019 WITH LCR 4 FILES AND P.B.-2	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A C SARMA MR. A KALAM MR G BHARADWAJ	MR. M BISWAS (R2) MS. S MEDHI (R2) PP, ASSAM
4	CRL.A(J)/12/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BIKRAM BANIA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/13/2019 WITH OFFICE NOTE, LCR 3 FILES, P.B. 2 NOS.	CHANDAN DEY @ KIRAN Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
6	Crl.A./36/2019 WITH LCR 6 FILES, P.B. 2 NOS.	MUSTT ROHIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
7	CRL.A(J)/43/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RADHANATH TANTI Versus THE STATE OF ASSAM	MR. MRINMOY DUTTA, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/44/2019 WITH LCR 6 FILES, P.B. 3 NOS.	AMIT SABAR Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
9	Crl.A./46/2019	RUKSANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	CRL.A(J)/49/2019 WITH LCR 3 FILES AND P.B.-2	AJIMUDDIN SIKDAR @ AJIM ALI SIKDAR Versus THE STATE OF ASSAM	MR. BIKASH PRASAD, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/50/2019 WITH LCR 5 FILES, P.B. 2 NOS.	ANIL KUJUR Versus THE STATE OF ASSAM	MS. DEBASHREE SAIKIA, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/51/2019	WARISH KUJUR Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/55/2019 WITH LCR AND P.B.	BIJOY GOWALA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/59/2019 WITH LCR 5 FILES, P.B. 2 NOS.	LENA BASUMATARY @ LENA GAYARI Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY	PP, ASSAM

15	CRL.A(J)/62/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SANJIB MURAH @ LODHA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/64/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	RAM RATAN NAYAK Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/68/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/69/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	AZIZUL HOQUE @ BATCHU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
19	CRL.A(J)/71/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	GANESH TANTI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
20	CRL.A(J)/75/2019	MATIRAM MUNDA @ MATKAM MUNDA Versus THE STATE OF ASSAM AND ANR.	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
21	CRL.A(J)/86/2019	ASHIM BARUAH Versus THE STATE OF ASSAM AND ANR.	MR N J DAS, AMICUS CURIAE	MR. K SINGHA MS. P BHUYAN PP, ASSAM
22	CRL.A(J)/91/2019 WITH LCR 5 FILES, P.B. 2 NOS.	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
WITH				
23	CRL.A(J)/74/2019	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
24	CRL.A(J)/94/2019 WITH LCR 7 FILES, P.B. 2 NOS.	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. N BARUA AMICUS CURIAE	PP, ASSAM
WITH				
25	CrI.A./414/2019	MD. ABDUL HEKIM AND ANR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MR A K SINGHA	PP, ASSAM
WITH				
26	CRL.A(J)/21/2022	MIYA HUSSAIN Versus THE STATE OF ASSAM	MR. R J DAS	PP, ASSAM
WITH				
27	CRL.A(J)/22/2022	SAHED ALI AND ANR Versus THE STATE OF ASSAM	MS S S ZIA	
28	CrI.A./94/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MD ALI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR	MR F KHAN MS. M SAIKIA	MR E AHMED MRS. M TALUKDAR MR. N I KHAN PP, ASSAM
29	CRL.A(J)/100/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MONGLU CHOUTAL Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
WITH				
30	CRL.A(J)/101/2019	TAKLU GHATOWAR Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
31	CRL.A(J)/103/2019 WITH LCR AND P.B.	RAJU DAS Versus THE STATE OF ASSAM	MS. BARNALI CHOUDHURY, AMICUS CURIAE MR. A H ALAMGIR	MR. N B P SINGHA PP, ASSAM
WITH				
	I.A.(CrI.)/314/2021 in CRL.A(J)/103/2019	RAJU DAS Versus THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	PP, ASSAM

32	WITH Crl.A./285/2019	SRI KALAI DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR MR. A H ALAMGIR	MR. N H MAZARBHUIYAN R ALI PP, ASSAM
33	CRL.A(J)/106/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RADHA MOHAN HAJONG Versus THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM
34	CRL.A(J)/109/2019 WITH LCR 7 FILES, P.B. 2 NOS.	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
35	CRL.A(J)/110/2019 WITH LCR FILES AND P.B.	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	PP, ASSAM
36	Crl.A./113/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MUSTT MONOWARA BEGUM Versus MD MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MR S DASGUPTA	MR C M DEKA MR. N DEKA MR. K BHATTACHARYYA MR. M GOGOI MR. A S TAPADER MR. A S TAPADER MR M AHMED MR S BAISHYA
	WITH I.A.(Crl.)/320/2019 in Crl.A./113/2019	MUSTT. MONOWARA BEGUM Versus MD. MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MS. U BARUAH	
37	Crl.A./114/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI SURESH MANDAL AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/223/2019 in Crl.A./114/2019	SRI SURESH MANDAL AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	CRL.A(J)/114/2019 WITH LCR 7 FILES, P.B. 2 NOS.	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
39	CRL.A(J)/116/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	GANESH MANKI MUNDA Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
40	Crl.A./116/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI HOREN GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. M BISWAS MR. N MAHAJAN MS M DAS	PP, ASSAM
41	CRL.A(J)/118/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RAJENDRA CHETRY Versus THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM
42	I.A.(Crl.)/125/2019 WITH LCR 7 FILES AND P.B. in Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
	WITH Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
43	Crl.A./127/2019 WITH LCR 4 FILES, P.B. 2 NOS.	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM

44	Crl.A./135/2019 WITH LCR AND P.B.	SRI BIDHU BHUSAN DAS Versus MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MS. S. JAHAN, ADDL PP, ASSAM(R-6)
45	Crl.A./138/2019 WITH LCR AND P.B.	MD MUJAHIDUL ISLAM Versus MD KHAJA ALOM AND ANR.	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY	MR. T J MAHANTA MR. T GOGOI
46	Crl.A./164/2019 WITH OFFICE NOTE, LCR AND P.B.	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
WITH				
47	CRL.A(J)/33/2019	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI, AMICUS CURIAE	PP, ASSAM
48	Crl.A./188/2019 WITH LCR 5 FILES, P.B. 2 NOS.	AMZAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR. A KHAN MR. D BORA MS C. KALITA MS. R AHMED	MD. A. RASHID MR. M HUSSAIN PP, ASSAM
49	Crl.A./189/2019 WITH LCR AND P.B.	MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR P TALUKDAR (R4 & R6) MR G KAKOTI (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM
50	Crl.A./191/2019 WITH LCR AND P.B.	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM
51	Crl.A./199/2019 WITH LCR AND P.B.	SRI PAPU SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MS B SHARMA, AMICUS CURIAE PP, ASSAM
52	Crl.A./201/2019 WITH LCR 4 FILES, P.B. 2 NOS.	ABDUL RAFIK @ ABDUL RAFIQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR M AHMED MR. A HUSSAIN MR. N MAHAJAN	PP, ASSAM
53	Crl.A./229/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI KALYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N K KALITA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI MR. V A CHOWDHURY MS P DASGUPTA	MR. S P SHARMA(R-2) MR A SARMA(R-2) MS U SHARMA(R-2) PP, ASSAM
54	Crl.A./277/2019 WITH LCR AND P.B.	SRI ROBINSON HASDA Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA MS M BAISHYA	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
55	Crl.A./281/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	MUSSTT ANJU BIBI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. J KALITA MR. D PEGU PP, ASSAM
56	Crl.A./287/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SMT. MONI MAZUMDAR @ CHAMPA Versus STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
WITH				
57	CRL.A(J)/15/2020	MOHAN BISWAS Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
58	Crl.A./296/2019 WITH LCR AND P.B.	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM

	WITH I.A.(CrI.)/631/2019 in CrI.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM
59	WITH CRL.A(J)/48/2019	RAM NARESH CHOUHAN Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
60	CrI.A./298/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/642/2019 in CrI.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
61	CrI.A./299/2019 WITH LCR 5 FILES, P.B. 2 NOS.	INNAS ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. I A HAZARIKA MR. H ALI PP, ASSAM
62	CrI.A./302/2019 WITH LCR AND P.B.	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/665/2019 in CrI.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
63	CrI.A./311/2019 WITH OFFICE NOTE, LCR 6 FILES, P.B. 6 NOS.	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
64	WITH CrI.A./305/2019	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
65	WITH CrI.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
66	CrI.A./315/2019 WITH LCR 3 FILES, P.B. 2 NOS.	SRI PRABHAT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N S LASKAR MR. H ROHMAN MR. D NAG	MR. A K PURKAYASTHA MS. P BHATTACHARYA MR. A BORUA PP, ASSAM MR P BURAGOHAIN
67	CrI.A./334/2019 WITH LCR 4 FILES, P.B. 2 NOS.	BIJOY KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
68	CrI.A./352/2019	SRI JOGESH RABHA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
69	CrI.A./360/2019 WITH LCR AND P.B.	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/282/2021 in CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB

70	WITH Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
71	WITH Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
72	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
72	Crl.A./363/2019 WITH LCR AND P.B.	SONABASI BISWAS Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
73	WITH Crl.A./410/2019	SRI SIBASHI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
74	Crl.A./388/2019 WITH LCR 4 FILES, P.B. 2 NOS.	SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR. S BORA MR. D P MANDAL	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM
75	Crl.A./389/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
76	Crl.A./391/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. B HALDAR (P 2,3) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
77	Crl.A./400/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINHA	MR. S DAS MR. P MAHANTA MS. P SAHARIA MR P K KALITA PP, ASSAM
78	Crl.A./405/2019 WITH LCR 6 FILES, P.B. 2 NOS.	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM
79	Crl.A./413/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SHRI RUPANTAR MORAN AND ANR Versus STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM

	WITH I.A.(CrI.)/908/2019 in CrI.A./413/2019	SHRI RUPANTAR MORAN Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
80	CrI.A./415/2019 WITH LCR 6 FILES, P.B. 2 NOS.	ZAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
81	CrI.A./417/2019 WITH LCR 4 FILES, P.B. 2 NOS.	KHOIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM
82	CrI.A./419/2019 WITH LCR AND P.B.	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
83	CrI.A./421/2019 WITH LCR 4 FILES, P.B. 2 NOS.	SRI NAREN CHANDRA HALOI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR. N BORUAH MS B GOSWAMI	PP, ASSAM
84	CrI.A./442/2019 WITH LCR AND P.B.	BRAHMACHARIMAYUM ANGOUBI SHARMA Versus NATIONAL INVESTIGATION AGENCY	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
85	CrI.A./454/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SRI MADAN PANIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS P DASGUPTA	PP, ASSAM
86	WITH CRL.A(J)/59/2020	ANIL GOUR Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
87	CrI.A./456/2019 WITH LCR AND P.B.	SRI SWAPAN DEB Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. M ISLAM	PP, ASSAM
88	CrI.A./1/2020 WITH LCR 5 FILES, P.B. 2 NOS.	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
89	CRL.A(J)/12/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SUNIL MANKI MURA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
90	CRL.A(J)/21/2020 WITH LCR AND P.B.	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
91	CRL.A(J)/28/2020 WITH LCR 6 FILES, P.B. 2 NOS.	BALIA MURA Versus THE STATE OF ASSAM	MR A AHMED, AMICUS CURIAE	PP, ASSAM
92	CRL.A(J)/30/2020 WITH LCR 5 FILES, P.B. 2 NOS.	DEEP NUNIA @ CHOTO LAIKA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
93	CRL.A(J)/35/2020 WITH LCR 4 FILES AND P.B.	ASHISH KARMAKAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
94	CrI.A./37/2020 WITH LCR 4 FILES, P.B.-2	SHRI JAGANNATH PATRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	PP, ASSAM
95	CRL.A(J)/40/2020 WITH LCR AND P.B.	FULEKAR MINJ Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
96	CRL.A(J)/57/2020 WITH LCR 6 FILES, P.B. 2 NOS.	MRIDUL GOGOI Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	MS. K PHUKAN(R-2), LEGAL AID COUNSEL PP, ASSAM
97	CRL.A(J)/65/2020 WITH LCR 5 FILES, P.B. 2 NOS.	JITEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM

98	Crl.A./68/2020 WITH LCR 6 FILES, P.B. 2 NOS.	SHRI HARUN LAKRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
99	Crl.A./72/2020 WITH LCR 5 FILES, P.B. 2 NOS.	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
100	Crl.A./73/2020 WITH LCR 5 FILES, P.B. 2 NOS.	SRI RAJEN SINGH Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. K JAIN	PP, ASSAM
101	CRL.A(J)/82/2020 WITH LCR 4 FILES, P.B. 2 NOS.	INDRA BAHADUR LIMBU Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
102	Crl.A./85/2020 WITH LCR 9 FILES, P.B. 2 NOS.	MD SAFIQL ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
103	Crl.A./92/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SMTI PUSPA RANI DEY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS MR. C PRADHAN	PP, ASSAM
104	CRL.A(J)/97/2020 WITH LCR 4 FILES, P.B. 2 NOS.	BASHI RAM BORO Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
105	CRL.A(J)/100/2020 WITH LCR 4 FILES, P.B. 2 NOS.	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
106	CRL.A(J)/104/2020 WITH LCR 5 FILES, P.B. 2 NOS.	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM
107	Crl.A./109/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
108	Crl.A./149/2020 WITH LCR AND P.B.	SRI SIRISH DAS Versus THE STATE OF ASSAM AND ANR	MR H AHMED MR. N BARMAN MS P RABHA	MR. R CHETRI PP, ASSAM
109	Crl.A./152/2020 WITH LCR 7 FILES, P.B. 4 NOS.	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
	WITH			
110	Death Sentence Ref./1/2020	THE STATE OF ASSAM Versus RAJEN DOLEY	PP, ASSAM	
	WITH			
111	Crl.A./153/2020	SRI ANIL DOLEY AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
112	Crl.A./176/2020 WITH LCR AND P.B.	JAHANGIR ALOM AND ANR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
113	Crl.A./206/2020 WITH LCR 6 FILES, P.B. 2 NOS.	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
114	Crl.A./38/2021 WITH LCR 3 FILES AND P.B.	MD. RAFIQ BEPARI Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR S M ABDULLAH P MR R ISLAM MR S RAHMAN	MS G BORA(R-2) PP, ASSAM
115	I.A.(Crl.)/39/2021 WITH LCR 5 FILES, P.B.-2 in Crl.A./420/2019	MANSER ALI @ MONSER ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR A KUDDUS MR. A AHMED	PP, ASSAM
	WITH			
	Crl.A./420/2019	MD. KUDRAT ALI @ KUJRAT AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A KADDUS MR. A AHMED	PP, ASSAM

116 CrI.A./52/2021
WITH LCR 4 FILES AND P.B.

BHAITY BORAIK
Versus
THE STATE OF ASSAM AND ANR

MR. U CHOUDHURY, LEGAL AID COUNSEL
MR. D K BAGCHI, LEGAL AID COUNSEL(R-2)
PP, ASSAM

117 WA/120/2021

MUSTT. HALIMA KHATOON
Versus
THE UNION OF INDIA AND 3 ORS. A

MR N DUTTA
MR A W AMAN
MS. S HAZARIKA
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
MR S T ADNAN
MR A ATREYA

ASSTT.S.G.I.
SC, F.T

WITH

I.A.(Civil)/888/2021
in WA/120/2021

MUSTT. HALIMA KHATOON
Versus
THE UNION OF INDIA AND 3 ORS. A

MR N DUTTA
MS. S HAZARIKA
MR A ATREYA

ASSTT.S.G.I.
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./149/2005 WITH LCR 3 FILES(KEPT IN SECTION), P.B.-3	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
2	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
3	Crl.A./47/2006 WITH LCR	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI
4	Crl.A./78/2008	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
5	Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
6	Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
7	Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
8	Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN

9	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
10	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
11	Crl.A./100/2008 WITH LCR 4 FILES	SURESH GOALA and ORS Versus THE STATE OF ASSAM	MS.S KHATANIAR MR.P KATAKI MR.J GOGOI	PP, ASSAM
12	Crl.A./107/2008 WITH LCR 5 FILES	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
13	Crl.A./141/2009 WITH LCR 4 FILES	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MR. D GOGOI MRS.R B DEB	PP, ASSAM
14	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
15	Crl.A./37/2011 WITH LCR	UTPAL KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.R DE MR.P DEKA MR.N P BARUAH PP, ASSAM MR.R BORDOLOI
16	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
17	Crl.A./8/2012 WITH LCR 4 FILES	KEBEJII NGROUPUNI AND ANR. Versus THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
18	Crl.A./11/2012 WITH LCR 5 FILES	DULEN HATI BARUAH Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
19	Crl.A./37/2012 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH	PP, ASSAM
20	Crl.A./47/2012 WITH LCR 5 FILES	SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA MS.S BHATTACHARJEE
21	Crl.A./66/2012 WITH OFFICE NOTE, WITH LCR 5 FILES	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
22	Crl.A./112/2012 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
23	Crl.A./120/2012 WITH LCR 4 FILES	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

	WITH Crl.M.C./568/2012 in Crl.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
24	Crl.A./122/2012 WITH LCR 4 FILES,	DIGANTA MEDHI Versus THE STATE OF ASSAM	MR.D K DAS MS.P BHUYAN	PP, ASSAM
25	Crl.A./140/2012 WITH LCR 4 FILES	MRIDUL BAISHYA and ANR Versus THE STATE OF ASSAM	MR.N ZAMAN MR.P C DEY MR.A GANGULY MRK KALITA MR B CHANDA	PP, ASSAM
26	WITH Crl.A./267/2012	CHINTU BAISHYA Versus THE STATE OF ASSAM	MR.K KONWAR MR.K SINGHA MR.P P BORTHAKUR	PP, ASSAM
27	WITH Crl.A./268/2012	SUREN BAISHYA, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.P BISWAS	PP, ASSAM
28	Crl.A./143/2012 WITH OFFICE NOTE, LCR 18 FILES	RAJESH TERON Versus C.B.I.	MR.D R GOGOI MS.E AHMED	SC, CBI
29	WITH Crl.A./144/2012	HEMENDRA BARMAN Versus STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI
30	WITH Crl.A./145/2012	HEMENDRA BARMAN Versus STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI
31	WITH Crl.A./151/2012	MUKUT CHETIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR.U SAIKIA MR.P K R CHOUDHURY	SC, CBI
32	Crl.A./149/2012 WITH LCR 5 FILES	GIRIDHAR SARMA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
33	Crl.A./153/2012 WITH LCR 4 FILES	DILIP DAS and ANR, Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA	PP, ASSAM
34	Crl.A./164/2012 WITH LCR 5 FILES	NAMAR ALI LASKAR and ANR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
35	Crl.A./173/2012 WITH LCR 6 FILES	ROSHAN ALI and 4 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
36	WITH Crl.A./181/2012	ABDUL MANNAF Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
37	Crl.A./196/2012 WITH LCR 4 FILES	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
38	Crl.A./202/2012 WITH LCR 5 FILES, P.B.-2	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI

39	Crl.A./203/2012 WITH LCR 2 FILES	SANJOY DAS Versus DHIRAJ KR DAS and ANR,	MR.P DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
40	Crl.A./204/2012 WITH LCR 3 FILES	RAM CHANDRA DOLEY Versus THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
41	Crl.A./210/2012 WITH LCR 4 FILES, P.B.-1	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA MR. A K CHOUDHURY S K GHOSH S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
	WITH			
42	Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
43	Crl.A./213/2012 WITH LCR 6 FILES	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
44	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
45	Crl.A./233/2012 WITH LCR 5 FILES	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI	PP, ASSAM
46	Crl.A./238/2012 WITH LCR 3 FILES	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM
47	Crl.A./241/2012 WITH LCR 5 FILES	SANTOSH KALITA Versus THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
48	Crl.A./242/2012 WITH LCR 4 FILES, P.B.-1	BABLU BORBARUAH Versus THE STATE OF ASSAM	MR.N D BHUYAN MR.P K MAJUMDAR MR.D DAS MR R SARMA, AMICUS CURIAE MR.R D BHUYAN	PP, ASSAM
49	Crl.A./269/2012 WITH LCR 6 FILES	RAJU BARUAH Versus THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM
50	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
51	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR.B CHOUDHURY MR.J C BARMAN MS.A DEY	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN
52	Crl.A./21/2013 WITH LCR 6 FILES	ALI AKBAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
53	Crl.A./53/2013 WITH LCR 5 FILES	MD. AKJAR ALI and ANR, Versus THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI MR.P K MUNIR PP, ASSAM

54	Crl.A./60/2013 WITH LCR 6 FILES	BHARAT CH. BORDOLOI TERANG, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
55	Crl.A./65/2013 WITH LCR 2 FILES	KRISHNA BARUAH, Versus PANKAJ BORAH,		MS.R CHOUDHURY
56	Crl.A./82/2013 WITH LCR 4 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM
57	Crl.A./85/2013 WITH LCR 5 FILES	BILAT HUSSAIN Versus STATE OF ASSAM	MR.R ALI MD.M Z SHAH MR.H A AHMED MR.H N ISLAM	PP, ASSAM
58	Crl.A./98/2013 WITH LCR 3 FILES	UNION OF INDIA Versus RAJU ALI and 2 ORS	MR.D K DEY	
59	Crl.A./110/2013 WITH LCR 4 FILES	SANJOY ADHIKARY Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
60	Crl.A./127/2013 WITH LCR 5 FILES	ABDUL MALEK Versus STATE OF ASSAM	MR.S BHUYAN MR.K M HALOI MRA KUNDU MR.T RAHMAN MR. R NATH	PP, ASSAM
61	Crl.A./128/2013 WITH LCR	KALYANARAMAN GANESH Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR MS.S NAZNEEN	SC, CBI
62	Crl.A./133/2013 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	MAHARAM ALI Versus STATE OF ASSAM	MS. K M SAIKIA MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MR.S BURAGOHAIN	PP, ASSAM
63	Crl.A./139/2013 WITH LCR 5 FILES	ASHU MANDAL Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.S K DAS	PP, ASSAM
64	Crl.A./142/2013 WITH LCR 4 FILES	AKKAS ALI Versus STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
65	Crl.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
66	Crl.A./159/2013 WITH LCR 7 FILES	SHYAMAL DAS and ANR. Versus STATE OF ASSAM	MR.B C DAS MS.R B BORA LEGAL AID COUNSEL	PP, ASSAM
67	Crl.A./164/2013 WITH LCR 4 FILES, P.B.-1	ABU BAKKAR and 2 ORS. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./132/2009 WITH LCR	SHRI PRANAB KUMAR SHARMA Versus THE STATE OF ASSAM	MR.J SHARMA MR.B CHAKRABORTY MS.D DEKA MR.A HAZARIKA MR.G KAKATI MRS.K M TALUKDAR MRS.S D BHUYAN MR.U BHUYAN	MR G JALAN (R-2) PP, ASSAM
2	Crl.Rev.P./264/2010	MD ZAFAR ALI Versus SMTI DILRUBA BEGUM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM	
3	Crl.Rev.P./374/2010 WITH LCR	KAMALA BEGUM Versus THE STATE OF ASSAM	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
4	Crl.Rev.P./40/2011 WITH LCR	HALIMON NESSA Versus GAJIBOR RAHMAN and ORS.	MRM H AHMED MISSS KANUNGOE MRS.S AHMED MS B BORA MS.N SULTANA AMICUS CURIAE MR.A S CHOUDHURY	MR.A GANGULY
5	Crl.Rev.P./226/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR H DAS MR.A CHOUDHURY MR.R ALI AMICUS CURIAE	PP, ASSAM
6	Crl.Rev.P./289/2011 WITH LCR	SADAGAR ALI` Versus THE STATE OF ASSAM	MR.G SAROWAR MR.A AHMED	PP, ASSAM
7	Crl.Rev.P./317/2011 WITH LCR	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
8	Crl.Rev.P./4/2012 WITH LCR	REFILL STAR PAKYNTAIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
9	Crl.Rev.P./7/2012 WITH LCR	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM

10	Crl.Rev.P./8/2012	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM
11	Crl.Rev.P./38/2012 WITH LCR	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	PP, ASSAM
12	Crl.Rev.P./74/2012 WITH LCR	SHRI NAGENDRA PURBEY Versus SMTI REKHA GOGOI		
13	Crl.Rev.P./89/2012 WITH LCR	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
14	Crl.Rev.P./109/2012 WITH LCR	BISHNU KUMAR Versus SMT. BEATY DAS	MS.N S THAKURIA MR.D TALUKDAR MR.G K THAKURIA	MRJ PAYENG MR.A ALI
15	Crl.Rev.P./115/2012 WITH LCR	ATUL SAIKIA Versus SMTI MINA SAIKIA	MR.R HAZARIKA MR.G KAKATI	MR.A J DAS MR.G RENGMA MR.P DEKA
16	Crl.Rev.P./119/2012 WITH LCR	MRIGEN DAS BARUAH Versus JAYANTI RAMCHIERY	MR.N BORAH MS.E AHMED MR.D R GOGOI	MR. J H SAIKIA
17	Crl.Rev.P./132/2012 WITH LCR	CHANDRADHAR BORA and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MS.D DUTTA	PP, ASSAM
18	Crl.Rev.P./139/2012 WITH LCR 3 FILES	LAKSHI KANTA DAS Versus SMTI. BARODA DAS and ANR.	MR.N N KARMAKAR MD.S ISLAM	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS PP, ASSAM
19	Crl.Rev.P./154/2012 WITH LCR	TARUN LEKHARU Versus M/S. GAYATRI DISTILERIES and BOTTLING INDUSTRIES and ANR.	MR.G SAIKIA MR.S S ROY MR.R HAZARIKA	MR.S CHAMARIA MR S KHOUND MR.M PHUKAN MR.R SINGHA MRS.N CHANDAK (AGARWAL) MR.S CHANDA
20	Crl.Rev.P./155/2012 WITH LCR	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
21	Crl.Rev.P./156/2012 WITH LCR	MD. SANOWAR HOSSAIN MOLLAH Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MR.D M NATH	PP, ASSAM
22	Crl.Rev.P./158/2012 WITH LCR	BADAL SARMA Versus UJJALA SARMA	MR.K SARMA MR. P CHOUDHURY(AMICUS CURIAE) MD.A HUSSAIN MR.D DAS MR.K M SARMA	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.A DAS
23	Crl.Rev.P./159/2012 WITH LCR 4 FILES	MD. ALIUR RAHMAN Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
24	Crl.Rev.P./168/2012 WITH LCR	DEEPAK GUPTA Versus THE UNION OF INDIA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MSK KALITA	MR.S C BISWAS MR.A K SARKAR MR.B CHOWDHURY MRS.S D CHOUDHURY MISS.K L R YANTHAN MS.A DEY MS.R DAS SC, NF RLY
25	Crl.Rev.P./174/2012 WITH LCR	MAHESH KUMAR MODI Versus KAMAL SHARMA	MR.P J SAIKIA MR.K BARUAH	

26	Crl.Rev.P./185/2012 WITH LCR	ABDUL HAKIM and 2 ORS Versus THE STATE OF ASSAM	MR.R K D CHOUDHURY MR.A RASHID	PP, ASSAM
27	Crl.Rev.P./209/2012 WITH LCR	RUHINI HAZARIKA and ANR Versus THE STATE OF ASSAM	MR.P KATAKI MRM HALOI	PP, ASSAM
28	Crl.Rev.P./257/2012 WITH LCR	JOGENDRA NATH SAIKIA Versus NANDESWAR GOGOI and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	MR.T C CHUTIA MR.K K HANDIQUE MRS.S BORPATRAGOHAIN
29	Crl.Rev.P./259/2012 WITH LCR	KUMUD DAS Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY
30	Crl.Rev.P./261/2012 WITH LCR	SRI BIMAL CHANDRA SAIKIA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.M BISWAS MR. E AHMED MS.A DEY	MR. S C BISWAS PP, ASSAM
31	Crl.Rev.P./283/2012 WITH LCR FILES	JIBAN DEKA Versus SMTI ANJU DEKA	MR. K K MAHANTA, SR. ADV. MR. M PATHAK MS. P CHAKRABORTY(AMICUS CURIAE) MR. K SINGHA	MR. S R GOGOI
32	Crl.Rev.P./325/2012 WITH LCR	CHANDRAKANT P PARATE Versus CENTRAL BUREAU OF INVESTIGATION CBI.	MR Z ALAM MS.R BEGUM MRU SARMA MRU SARMA MS.M R DAS MS. S NAZNEEN MR. P BORGHAIN MRS.U ZEEHAM	SC, CBI
33	Crl.Rev.P./341/2012 WITH LCR	RANA DAS Versus STATE OF ASSAM	MR.R P SARMAH MR.H K BAISHYA	PP, ASSAM
34	Crl.Rev.P./413/2012 WITH LCR	SMT. SHEELA DEVI Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
35	Crl.Rev.P./430/2012 WITH LCR	RABI URAON and 4 ORS Versus SMTI USHARANI GOSH	MR.J AHMED MR.A M KHAN MR.S DAS MS.N JAHAN	MR.A ROSHID MR.A MOBARAQUE
36	Crl.Rev.P./435/2012 WITH LCR	SANATAN RAY and 3 ORS Versus THE STATE OF ASSAM	MS.R BEGUM MRU SARMA MRS.U ZEEHAM DR.G LAL	PP, ASSAM
37	Crl.Rev.P./442/2012 WITH LCR	SAIFUL ISLAM and ANR. Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
38	Crl.Rev.P./457/2012 WITH LCR 8 FILES	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
39	Crl.Rev.P./473/2012 WITH LCR	JATINDRA NATH @ JATIN NATH Versus SARAJU NATH	MR.H DAS MISSC DAS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A RAHMAN
40	Crl.Rev.P./478/2012 WITH LCR	SRI FATIK CHANDRA SARKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM	PP, ASSAM
41	Crl.Rev.P./487/2012 WITH LCR	MAMPI KASHYAP DAS Versus PRADIP DAS	MR.P J SAIKIA MR.R S MISHRA MS.J SAIKIA	MS.R D MOZUMDAR
42	Crl.Rev.P./498/2012 WITH LCR	KARTIK DAS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM

43	Crl.Rev.P./511/2012 WITH LCR	MD MANTAZ ALI and ANR Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
44	Crl.Rev.P./519/2012 WITH LCR	MD. TAYEZ ALI Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D BANIA MR.A BAREK	PP, ASSAM
45	Crl.Rev.P./520/2012 WITH LCR	MD. MOHAR ALI Versus STATE OF ASSAM	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	PP, ASSAM
46	Crl.Rev.P./522/2012 WITH LCR	NIRMALAYA BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION and ORS		
	WITH			
47	Crl.Pet./784/2012	ASHIM KUMAR BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.D K BAGCHI	SC, CBI
	WITH			
48	Crl.Pet./813/2012	ADHAR KUMAR BARMAN Versus THE CENTRAL BUREAU OF INVESTIGATION C.B.I	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	MR.A C BURAGOHAIN SC, CBI
49	Crl.Rev.P./523/2012 WITH LCR 3 FILES	BIDYA SAGAR PASHI Versus THE STATE OF ASSAM	MS.B SARMA	PP, ASSAM
50	Crl.Rev.P./526/2012 WITH LCR	BHAJA BORO and 10 ORS Versus THE STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.A A KHAN	PP, ASSAM
51	Crl.Rev.P./540/2012 WITH LCR	DAVID KERKETTA Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	PP, ASSAM
52	Crl.Rev.P./549/2012 WITH LCR	SAHINUR ISLAM Versus THE STATE OF ASSAM	MR.A R SHEIKH	PP, ASSAM
53	Crl.Rev.P./560/2012 WITH LCR	PRABIR DEY Versus UNION OF INDIA	MD.B HUSSAIN MR.P B MAZUMDER	MR.A K SARKAR SC, NF RLY
54	Crl.Rev.P./563/2012 WITH LCR	HARESWAR DAS Versus THE STATE OF ASSAM	MR.R HUSSAIN MS.P BORAH	PP, ASSAM
55	Crl.Rev.P./564/2012 WITH LCR	MD. BADRUL HUSSAIN Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
56	Crl.Rev.P./576/2012 WITH LCR	MD. AZAD ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.N I CHOWDHURY	PP, ASSAM
57	Crl.Rev.P./583/2012 WITH LCR	MD. MAFIJUDDIN AHMED and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.D BANIA MR.P BISWAS MS.N BHATTACHARYYA	MR.Y S MANNAN MS.S GOHAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH(CRL.PET. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./407/2010	DR. HEMENDRA RAM PHOOKUN Versus THE STATE OF ASSAM AND ANR	A K BHATTACHARYYA P K GOSWAMI D K BHATTACHARYYA B M CHOUDHURY U CHOUDHURY C PHUKAN	S C BISWAS G J SAIKIA B CHOUDHURY M BISWAS PP, ASSAM R RANGMAI
2	Crl.Pet./336/2011 WITH LCR	MAHAPRASAD SHARMA Versus THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	PP, ASSAM
3	Crl.Pet./539/2011 WITH LCR	SHIV KUMAR KANOI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM
4	Crl.Pet./587/2011	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. Versus SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY SC, CO-OP.
5	Crl.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
6	Crl.Pet./96/2012 WITH LCR	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
7	Crl.Pet./105/2012 WITH LCR	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
8	Crl.Pet./143/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	MR.D SAIKIA PP, ASSAM
9	Crl.Pet./185/2012 WITH LCR	SUJIT RUDRA Versus TAPAN KR. DEY	MR. S DEKA MR.A D CHOUDHURY MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
10	Crl.Pet./188/2012 WITH LCR	MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
11	Crl.Pet./341/2012 WITH LCR	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAAN MSI RAJKHOWA

12	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
13	Crl.Pet./379/2012 WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
14	Crl.Pet./417/2012 WITH LCR	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR.M R ISLAM PP, ASSAM
15	Crl.Pet./432/2012 WITH LCR	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
16	Crl.Pet./448/2012 WITH LCR	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
17	Crl.Pet./512/2012 WITH LCR	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
18	Crl.Pet./535/2012 WITH LCR	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.J KALITA MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
19	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
20	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
21	Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
22	Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
23	Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
24	Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
	WITH			
25	Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
26	Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM

27	WITH Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
28	Crl.Pet./698/2012 WITH LCR	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
29	Crl.Pet./722/2012 WITH LCR	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)
30	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
31	Crl.Pet./80/2013	KUMUD ROY CHOUDHURY Versus SMTI JOYSHREE RABHA	MR.G BAISHYA MR.A HASSAN	MR.M DUTTA
32	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
33	Crl.Pet./387/2013 WITH LCR	BIPOB ROY Versus GANESH MONDAL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
34	Crl.Pet./407/2013	RANADHIR SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
35	Crl.Pet./444/2013	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
36	Crl.Pet./475/2013 WITH LCR	KAMRUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.N DUTTA MR.N N B CHOUDHURY MR.B M CHOUDHURY MR.N SARKAR MR.U CHOUDHURY MR.B PADUN	ASSTT.S.G.I. SC, CBI
37	Crl.Pet./499/2013	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
38	Crl.Pet./671/2013 WITH LCR	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM
39	Crl.Pet./704/2013 WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY PP, ASSAM
40	Crl.Pet./726/2013 WITH LCR	SUSHIL KR. DEORA Versus ASHISH AGARWAL	MR.D SARMAH MRA UPADHYAY MRT BORA MR.P UPADHYAY	MR.B M CHOUDHURY MR. N ALAM MS. P CHOUDHURY MS. P CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN

41	Crl.Pet./735/2013 WITH LCR	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
42	Crl.Pet./739/2013 WITH LCR	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
43	Crl.Pet./765/2013	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) MR. P MAJUMDAR SK S HOSSAIN RESPONDENT-IN-PERSON
44	Crl.Pet./811/2013 WITH LCR	RATANLAL BHATI Versus STATE OF ASSAM	MR.O P BHATI MR.T C DAS MRD MONDAL MR.J BHATI MR.H K BORA	PP, ASSAM
45	Crl.Pet./840/2013 WITH LCR	M/S S.S. INDUSTRIES and 2 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI C.G.C. MR.R ALI MS.H TERANGPI SC, E S I ASSTT.S.G.I.
46	Crl.Pet./844/2013	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM
47	Crl.Pet./845/2013 WITH LCR	NAKUL CHANDRA DUTTA Versus THE STATE OF ASSAM and ANR	MS.R BEGUM MRU SARMA MR.A N I HUSSAIN DR.G LAL MRS.U ZEEHAM	PP, ASSAM
48	Crl.Pet./849/2013 WITH LCR	BACHHRAJ SINGH CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA	MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
49	Crl.Pet./867/2013	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
50	Crl.Pet./891/2013	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
51	Crl.Pet./914/2013	URMIBALA KALITA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR.G SOREN MS.M DEKA	PP, ASSAM
52	Crl.Pet./919/2013 WITH LCR	SMT. JUNU MAZUMDAR Versus THE STATE OF ASSAM and ANR	MR.A GANGULY	MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA PP, ASSAM
53	Crl.Pet./925/2013	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
54	Crl.Pet./940/2013 WITH LCR	SMTI MONIMALA BORAH Versus SRI SRI NABAGRAHA DASHA MAHAVAIDYA KALIMANDIR	MR. N ALAM MR.S U AHMED	MR.B CHAKRABORTY MR.D SARMAH MS.S SARMA
55	Crl.Pet./956/2013 WITH LCR	GHANA KANTA DAS Versus SMTI PUTALI DAS	MS.N S THAKURIA MR.D S DEKA MR.G K THAKURIA	MR.K BARUAH MR.R S MISHRA

56	Crl.Pet./962/2013 WITH LCR	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOUND MR.U K BORAH
57	Crl.Pet./965/2013 WITH LCR	KABINDRA DAS Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.P K SARMA MS.B BHUYAN PP, ASSAM
58	Crl.Pet./966/2013	SANSUMA KHUNGGUR BWISWMUTHIARY and ANR1 Versus THE STATE OF ASSAM AND ANR	MR.M SARANIA MR.Z ALAM MR.S U AHMED MR.N D SARMA MS.M GOSWAMI MR.I AHMED	MR.B D KONWAR MR.S BARUAH MR.R KALITA MRS.J M KONWAR PP, ASSAM
59	Crl.Pet./12/2014 WITH LCR	RAJESH BHATIA Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MS.P R MAHANTA MR.S R GOGOI MR.A BORGHAIN	MR.R MAJUMDAR PP, ASSAM MR.P K SHARMA
60	Crl.Pet./38/2014	MALLIKA DEKA Versus HEMEN BARMAN	MR.R C SAIKIA MS.K SAIKIA MS.A GOGOI	MR.P K DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA
61	Crl.Pet./41/2014 WITH LCR	MD AZMAL HUSSAIN SIKDAR Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MR.S M BARUAH MS.R DEKA PP, ASSAM
62	Crl.Pet./56/2014 WITH LCR	ANJIRA KHATUN @ MISS ANZIRA KHATUN and ANR Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MS. A AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN PP, ASSAM
63	Crl.Pet./60/2014	MD RAFIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS.M DEV S RABHA MS.N DEB MS.R CHAKRABORTTY MS.P DEV	MR.N CHAKRABORTY MR.C GOSWAMI PP, ASSAM
64	Crl.Pet./66/2014	SMTI PAPORI BORAH BHUYAN Versus JITU BHAN	MR.B K SINGH MS.M BHATTACHARJEE MS.A SAIKIA MR.P C BORPUJARI	MRR CHAKRABORTY
65	Crl.Pet./251/2014 WITH LCR	SIZOLL CHEMICALS PVT. LTD. and ANR. Versus M/S ASSENT CHMICALS LIMITED	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
66	Crl.Pet./267/2014	DEVEN DUTTA Versus SURAJIT GOGOI	MR.D K BHATTACHARYYA MR.S DUTTA MR.A K BHATTACHARJEE	
67	Crl.M.C./283/2014 WITH LCR in Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS	MRS.A SHARMA	MR.L P SHARMA PP, ASSAM
	WITH Crl.Pet./42/2014	DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.A SHARMA PP, ASSAM
68	Crl.Pet./366/2014 WITH LCR	SAFIQUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.A CHOUDHURY MS.M KONCH PP, ASSAM
69	Crl.Pet./439/2014 WITH LCR	MD. JAN ALI Versus SMTI NURJAHAN BEGUM and 4 ORS	MR.P J SAIKIA MR.R S MISHRA	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
70	Crl.Pet./448/2014 WITH LCR	DIPEN BEZBARUAH Versus SMTI HIRANMONI BEZBARUAH @ TARAMONI BEZBARUAH and ANR	MR.D C KALITA MR.B K BHAGAWATI MS.D R GAYARI	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM

71	Crl.Pet./450/2014	M/S CENTURY MERCHANTILE PVT LTD. and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.P BORA MR.A CHETIA MR.R JAIN MD.ASLAM	SC, FOOD & CIVIL SUPP. MS. S JAHAN MS. S JAHAN MR.M H ANSARI PP, ASSAM ADDL. PP, ASSAM
72	Crl.Pet./485/2014	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
73	Crl.Pet./616/2014	MOHI UDDIN AHMED and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.M HAQUE MR.A Y CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
	WITH			
74	Crl.Pet./444/2014	GHALIB MANSOOR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MR.M A CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
	WITH			
75	Crl.Pet./526/2014	AMAR CHAND MAHESHWARI and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.Z MUKIT MR.A SATTAR	PP, ASSAM
	WITH			
76	Crl.Pet./661/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
77	Crl.Pet./829/2014	SUJIT KUMAR GHOSH Versus THE STATE OF ASSAM AND 8 ORS	MR.S C BISWAS MS.K L R YANTHAN MR.S BISWAKARMA MR.S S DUTTA	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI PP, ASSAM
78	Crl.Pet./1001/2014 WITH LCR	ANTINA KALITA Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
79	Crl.Pet./122/2015	ROSHMI GOSWAMI Versus PRANAB KUMAR SHARMA and ANR.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY	MR.J SHARMA MR.G KAKOTI PP, ASSAM
80	Crl.Pet./197/2015	NAGENDRA NATH LAHKAR Versus THE STATE OF ASSAM AND ANR	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MSK KALITA MS.B BORAH	MR.P K DASR-2 MRN J DAS(R-2) MR.A CHOUDHURY(R-2) MR.R ALI(R-2) PP, ASSAM
81	Crl.Pet./230/2015	SMT. SNIGDHA JHUNJHUNWALA and 2 ORS. Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR. M KHAN MR.R AGARWALL	MR.S P ROYR-2 MR.K RAJBONGSHI(R-2) MS.B BAISHYA(R-2) PP, ASSAM MR.R P N SINGH(R-2)
82	Crl.Pet./505/2015	SMTI KUSUM DEVI BIHANI and ANR Versus THE STATE OF ASSAM and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
	WITH			
83	Crl.Pet./503/2015	NIRMAL KUMAR GARODIA Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
84	Crl.Pet./654/2015 WITH LCR	GUNJAN PATWARI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.M CHOUDHURY(R-2) PP, ASSAM MR.P K MUNIR(R-2)

85	WITH Crl.Pet./526/2016	NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
86	Crl.Pet./761/2015	BHUBAN SARMAH Versus JABAKA TEA ESTATE	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MR.J P MORE	MR.S N SARMA(Sr.Adv.) MR.K KALITA MR.S CHOUDHURY MR.A JAHID PP, ASSAM
87	Crl.Pet./775/2015	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)
88	Crl.Pet./994/2015 WITH LCR	MD. ABDUL HAQUE Versus THE STATE OF ASSAM	MS.T SOM MR.H DAS	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 02-01-2023 TO 03-03-2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE: CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/89/2006 WITH LCR	MD. MUSTAFA and ORS Versus MD. ABDUL KHALEQUE CHOUDHURY	MR. P KHATANIAR (P1) MR.J CHUTIYA MRN M HAZARIKA MS. S KEMPRAI (P1)	MR K K MAHANTA (R1 & 2) MR. K M MAHANTA (R1 & 2) MR. R BORA (R1 & 2)
2	RSA/197/2006 WITH LCR	MAZBUL HOQUE BORBHUIYA Versus AZIZUR RAHMAN	MR.A R SIKDAR MR.J A AZAD	MR.A B CHOUDHURY MRSS A CHOUDHURY MR.S DEY
3	RSA/111/2008 WITH LCR	MD. HABIBUR RAHMAN Versus MUSTT. AMINA KHATOON and ORS	MR.C BARUAH MR. N ALAM MRSH BARUA MR.J P GOGOI	
4	RSA/52/2009 WITH LCR	SAROJU BALA PURKAYASTHA and ORS Versus ARUP KR. PURKAYASTHA and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.P GOSWAMI	MR.S C BISWAS MR.R SARMA MRS.S D CHOUDHURY MR. D MAZUMDAR MS.A DAS
5	RSA/57/2009 WITH LCR	ENAYATUR RAHMAN Versus CHHATRAMAL PINCHA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.M D BURMAN	MR. O P BHATI MR. V K CHOPRA MR. T C DAS MR. S K SINGH MRS. P PHUKAN MR. H K BORA t bhar
	WITH CO/3/2009 in RSA/57/2009	ENAYATUR RAHMAN Versus CHHATRAMAL PINCHA	MR.O P BHATI MR.V K CHOPRA MR.T C DAS MR.S K SINGH MR.T BHARALI MR.H K BORA MRS.P PHUKAN	
6	RSA/61/2009 WITH LCR	SRI RAJU KUMAR PATOR, Versus SRI UMA RAM DAS	MR.K K MAHANTA MR.D K DAS	MR.A K PURKAYASTHA DR.G LAL MR.M AHMED MRU SARMA MR.S SHARMA MRS.S BORA MS.J BEGUM MS.M BHUYAN
7	RSA/124/2009 WITH LCR	SABITA DEKA, Versus SMT. MEENA THAKURIA and ORS.	MR.S C KEYAL	MR.L TALUKDAR MR.S CHAKRABORTY MR.A GAFFAR MS.G DAS MS.R BHATTACHARYYA MR.L P SHARMA

8	RSA/132/2009 WITH LCR	SUBRATA CHATTERJEE and ANR Versus ON DEATH OF ABANI DUTTA and ORS	MR.B K PURKAYASTHA MR.B K JAIN	MR.K GOSWAMI MR.S DAS MR. C K S BARUAH MS.A DEY MS.S J DEKA MR.D M NATH
9	RSA/136/2009 WITH LCR	SMT GEDO BALA BARMAN, Versus MANORANJAN BARMAN and ANR,		MISS.J R BORA MR.R BORAH MS.J BORAH
10	RSA/139/2009 CAVT. NO. 1041/09 WITH LCR	ON THE DEATH OF MAKRAM ALI BORBHUIYA HIS LEGAL HERIS TAMIZA BEGUM BARBHUIYA and ORS Versus MD ABDUL MATIN MAZARBHUYIA,	MR. T U LASKAR MR.N DHAR MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	MR.B BANERJEE MS. M DUTTA MR. P K ROY MR.N HAQUE MR. S K CHAKRABORTY MS.M DEB MR A CHAKRABORTY MR.J LASKAR MR.A DEY MR.B AHMED FOR CAVEATOR
11	RSA/150/2009 CONT.CASE(C) 238/2013(D/O). WITH LCR	BISWAJIT MALAKAR and 2ORS, Versus RAMDHAR PANDEY,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR G KHANDELIA MR. K DEKA MR R PAUL MR. J R CHOUDHURY MR.S SINGHA
12	RSA/156/2009 WITH LCR	SUJAT UDDIN CHOUDHURY Versus MD. ALI AHMED BARBHUIYA and 59 D ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM	MD.M H RAJBARBHUIYAN MD.M H RAJBARBHUIYAN MS. S RASUL MS.R CHETRI MS.L DAS
13	RSA/172/2009 WITH LCR	MD. ABDUL BAREQUE KHAN and 5 ORS Versus MD. MAKBUL HUSSAIN and 4 ORS	MR.M U MAHMUD MR.S K ROY MR.M I HUSSAIN MS.A SAIKIA	MR.H DAS MS.M BARUAH
	WITH I.A.(Civil)/1822/2020 in RSA/172/2009	NASIMA SULTANA Versus MD. MAKBUL HUSSAIN AND 4 ORS.	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	MR. J LASKAR MR F Z MAZUMDER
14	RSA/175/2009 WITH LCR	SRI MADHUSUDAN MAHANTA Versus UNITED INDIA INSURANCE CO. LTD. and 4 ORS	MR.P P BARUAH MR.N BORAH MR.R SARMA	MRS.U DUTTA MR.S DUTTA
15	RSA/183/2009 WITH LCR	NAGINA RAI and 2 ORS, Versus NAGESWAR PRASAD YADAV,	MR.G N SAHEWALLA MR.B SHARMA MR.U DUTTA MRS.J BORAH MD.ASLAM	MR.P J SAIKIA MR.K BARUAH
16	RSA/154/2015 WITH LCR	MD MAZOM ALI and ANR Versus THE LEGAL REPRESENTATIVE OF DECEASED HAZI NAZIR UDDIN AHMED MUSST SHAHERA BEWA and ANR	MD.M Z SHAH MR.H A AHMED MR.R ALI	MR.S K GHOSH(R-1 to 9) MS.F AHMED(R-1 to 9)
17	RSA/167/2015 CAVT. NO. 734/2015 WITH LCR	UMESH CH. DEKA Versus ON THE DEATH OF JADAB CH. PHUKAN HIS LEGAL HEIRS ARE SMT. NIHARIKA PHUKAN GOGOI and 4 ORS,	MRG P BHOWMIK MR.D KALITA	MR.A DAS(R- 1(a)-1(c), 2(ii)&2(iii)) MR.R DUBEY(R- 1(a)-1(c), 2(ii)&2(iii)) MS.A B KAYASTHAR- 1a-1c, 2iand2iii MS.M SAIKIA(R- 1(a)-1(c), 2(ii)&2(iii)) FOR CAVEATOR
18	RSA/152/2019 WITH LCR	MD. BIRBAL HUSSAIN Versus MUSSTT. ASNARA BEGUM AND 10 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	MR.A K SHARMA (R-2,4,6) MR S BHUYAN (R-2,4,6) MR. A MOBARAQUE (R- 2,4,6) MR. R SARKAR

19	RSA/194/2019 WITH LCR	SRI ANIL SINGH Versus SRI RAJENDRA PRASAD SINGH AND 2 ORS	MR A UPADHYAY MR. P UPADHYAY	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
20	RSA/129/2021 WITH LCR	LOKHAR DIGHIR PARER AKHRA AND 13 ORS. Versus ATIKUR RAHMAN AND 29 ORS.	MR. S K GHOSH MS F AHMED N CHAUDHURY	MS. R CHOUDHURY (r-1 to 6) MR N RAHMAN (r-1 to 6)
21	RFA/14/2013 WITH LCR	NRIPEN DUTTA Versus NABA KUMAR BORA	MR.S C BISWAS MS.E SHITIRI MR.T C KHATRI MR.P BISWAS MR.D BANIA	MR.G N SAHEWALLA MR.MD ASLAM MRS.S S BAWARI
22	RFA/46/2013 WITH LCR	M/S. ANDREW YULE and CO. LTD. Versus ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI	SC, A S E B
	WITH MC/2900/2013 in RFA/46/2013	M/S. ANDREW YULE and CO. LTD. Versus ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI	SC, A S E B
23	RFA/60/2013 WITH LCR	RAYHANUL ISLAM CHOUDHURY Versus STATE OF ASSAM and 9 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR N RAHMAN MSL SAIKIA MR. S ALAM	MR R CHAKRAVORTY (R-8) MR.G C PHUKAN MS.M DEV MR.U J SAIKIA MD.S ISLAM MS.A CHOUDHURY MS.P CHOUDHURY MR.A CHOUDHURY MS.M KONCH MS.P KHATANIAR S RABHA (R-8) MS.P DEB SC, EDU
24	RFA/7/2014 WITH LCR	TASARUF ALI MAZUMDER Versus STATE OF ASSAM and 5 ORS.	MR.B BANERJEE MR.J LASKAR	GA, ASSAM MR.D P BORAH SC, PWD
25	RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH
26	RFA/10/2015 WITH LCR	ASOMIYA PRATIDIN and 5 ORS. Versus HEMANTA KUMAR SAIKIA and 5 ORS.	MR.U B SARMA MR.G MISHRA	MR.K K DEY(R-1) MR.A GANGULY(R-2) MR.M CHIRINGR-1
27	RFA/12/2015 WITH LCR	NAZMUL ISLAM MAZARBHUIYAN Versus DISTRICT RURAL DEVELOPMENT AGENCY and 2 ORS	MR.N H MAZARBHUYAN MR.D K DEKA MR.K MIRA MS.L WAJEEDA	MR.J H LASKAR(R-3) MR.I H LASKAR(R-3) MR.P K DEKAR-3 MR.M S ALAM(R-3) MR. S ALAM(R-3)
28	RFA/30/2015 WITH LCR	SRI DEVENDRA SETHIA Versus AIRPORT AUTHORITY OF INDIA and 4 ORS	MRU SARMA MR.A N I HUSSAIN MS.R BEGUM MS.T BURAGOHAIN DR.G LAL MRS.U ZEEHAM	MR.R DUBEY SC, A A I
29	RFA/52/2015 WITH LCR	THE STATE OF ASSAM and 5 ORS Versus SRI BHABESH BAROOWA	MR A BHATTACHARYA MR.P S DEKA MR. M NATH, SC Panchayat and Rural Dev. ADDL. SR. GA, ASSAM	MR G RAHUL MR. D M NATH
	WITH I.A./1546/2015 in RFA/52/2015	THE STATE OF ASSAM and 5 ORS Versus SRI BHABESH BAROOWA	MR.P S DEKA ADDL. SR. GA, ASSAM	

30	RFA/56/2015 WITH LCR	ASSAM STATE TRANSPORT CORPORATION and ANR Versus M/S SRI RANI SATI AUTO STORES	MR.M SARMA MS.I GOHAIN MS.M DUTTA	MR.S S SHARMA MS.L SHARMA MRA SHARMA
31	RFA/5/2016 WITH LCR	HAIDOR HUSSAIN and 2 ORS Versus MD ABDUL KARIM @ MAINA MASTER	MR.U B SARMA MR.G MISHRA	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MR.P NAYAK MR.A DEKA
32	RFA/7/2016 WITH LCR	INDIAN RED CROSS SOCIETY and ANR Versus STATE OF ASSAM and 2 ORS	MR. T U LASKAR MR.N DHAR MR.K BAISHYA	GA, ASSAM(R1-3)
33	RFA/10/2016 WITH LCR	M/S DEEPAK FAMILY TRUST Versus THE STATE OF ASSAM and 2 ORS	MR G P BHOWMIK MR.R HAZARIKA MS.P CHETIA	DR.B AHMED MR.H K HAZARIKA SC, IRRIGATION
34	RFA/24/2016 WITH LCR	ASSAM GOVERNMENT MARKETING CORPN. LTD. and 3 ORS. Versus M/S. PADMAWATI SUPPLY AGENCIES and ORS.	MR.A C SARMA MR.P CHAKRABORTY MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.B HALDAR MR.S CHANDA	MR.S K AGARWAL
35	RFA/34/2016 CAVT. NO. 1655/2015 WITH LCR	STATE BANK OF INDIA Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD.	MR. K K DEY MR. V K BAROOAH	MR. A SARMA FOR CAVEATOR
36	RFA/45/2016 WITH LCR	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR,	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1) MS.M KECHII (R-1)
	WITH I.A.(Civil)/868/2016 in RFA/45/2016	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR,	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
37	RFA/59/2016 WITH LCR	SRI MAHANANDA DAS Versus PURBANCHAL CEMENT LTD	MR.R P SINGH MS A BORBHUYAN	MR.D BARUAH MS.B DAS MS.N UPADHYAY
	WITH			
38	RFA/56/2016	PURBANCHAL CEMENT LTD Versus SHRI MAHANANDA DAS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR. R P SINGH MS A BORBHUYAN MR P KUMAR
39	RFA/82/2017 WITH LCR	INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT Versus SRI AJIT HAZARIKA	MR.D MOZUMDER MR. S BISWAS	MS.B CHOUDHURY MR.P BORAH MS.J DAS
40	RFA/89/2017 WITH LCR	THE STATE OF ASSAM and 4 ORS Versus SRI BIPUL DAS	MR.C K S BARUAH MRS.R BORO BORA	MR. J SARMAH
41	RFA/12/2021 WITH LCR	BISWAJIT SEN AND ANR Versus BIVAKAR DUTTA AND 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MISS. M DUTTA	MR. S P CHOUDHURY (R-5) MR. U N CHATTRY (r-1) MR. O LASKAR (r-1) MR K BISWAKARMA MR K BISWAKARMA MS B DEVI (R-5)

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
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BEFORE:

SPECIAL LIST(SAO AND FAO MATTERS)

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 SAO/7/2012	RAHIMUDDIN AHMED @ RAHIMUDDIN, Versus SMTI. PATESWARI DEKA and ORS,		
2 SAO/6/2013 WITH LCR	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
WITH MC/3015/2013 in SAO/6/2013	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	
WITH 3 SAO/2/2014	KALPANA DAS and 2 ORS. Versus BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR
4 SAO/2/2016 WITH LCR	SRI BHOGI RAM MEDHI Versus ON THE DEATH OF SRI BHARAT CHANDRA DAS HIS LEGAL HEIRS SMTI RIMA DAS AND ORS	MR.SHEELADITYA	MR.S N ADHYAPAK MR.S SHARMA
5 SAO/2/2017 WITH LCR	MRS. TOKTEL LANGKAM, Versus BHUPEN PEGU and 4 ORS,	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. A BEGUM	GA, ASSAM MR A D CHOUDHURY (R1) MR J PAYENG (R4) MR P CHOUDHURY (R1) MR. D CHOUDHURY (R1) MR. P DUTTA (R1)
6 SAO/6/2019 WITH LCR	SMTI. RATNA RANI NATH AND 4 ORS Versus SMTI. KHONA NATH AND 6 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR. S K ROY MR S A BARBHUIYA	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
7 SAO/4/2021 WITH LCR	MD. SAIFUDDIN SAIKIA Versus RAJUBALA BAISHYA AND 3 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. M K SHARMA (r-1) MS. S S SAIKIA (r-1) MR. R MEDHI (r-1)
8 FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.R DHAR(R-1&2) MR.S SHARMA(R-1&2) C K S BARUAH, SC, PWD MR A SAIKIA(R-1&2) MS.H TALUKDAR

	WITH MC/2616/2013 in FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.N N UPADHYAYA(R-2) MR.R DHARR-2 MR.S SHARMA(R-2) SC, PWD MS.H TALUKDAR
9	FAO/1/2014 WITH LCR	GOPAL CH. GHOSH Versus SAJAL SINGHA	MR.S K SINGH MR.T C KHATRI	MR.M K CHOUDHURY MR.B DEKA MR.N BARUAH
10	FAO/2/2014 WITH LCR	MATI RAM ROY and ANR. Versus GOLAPI ROY	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.B GOGOI	
11	FAO/15/2014 WITH LCR	RAM NAGINA PANDEY Versus STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
12	FAO/3/2015 WITH LCR	GUPI PARJA @ BIKASH Versus SMTI PROTIVA DEKA PARJA	MR.S BORA MS.R DHAR	
13	FAO/7/2015 WITH LCR	DR BIMAL MAZUMDAR Versus DR TRAILOKYA NATH SALOI and 2 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH	MR.N DEKA(R-1) MR.M GOGOI(R-1)
14	FAO/12/2015 WITH LCR	MASTER DEBASRSHEE CHANDA MINOR Versus SMTI TRIPTI DAS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P K DEBROY MR.S DEY MR.P SEN
15	FAO/21/2015 WITH LCR	M/S NORTH EASTERN CHEMICALS INDUSTRIES P LTD and ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and ANR	MR.A PARVEZ MR.M DUTTA M C KAKOTI	MR.N C DAS(R-2) MR.A DAS(R-2) MS.B BEGUM(R-2) MR. J K GOSWAMI MS.M DEVIR-2 MRP GOGOI(R-1) MS.K DAS(R-2) MR.H DAS(R-1)
16	FAO/28/2015	SRI PRANAB DAS @ PAPU Versus SMTI MINARVA DAS @ MINU DAS	MR.S K SINGHA MR.R DUTTA MR.S J SARMA MR.G G GOGOI MR.B KUMAR	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA
17	FAO/2/2016 CAVT. NO. 1793/2015 WITH LCR	SRI ROSHAN CHAND Versus SRI SADHAN DAS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MR A K RAI MR.R P N SINGH	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA FOR CAVEATOR
18	FAO/15/2016 WITH LCR	SRI NARENDRA NATH SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.B CHETRI(R- 1-3) SR GA,ASSAM
19	FAO/16/2016	MD IFTIKAR RAHMAN Versus MD JIAUR RAHMAN	MR.R BARUAH MR.A IKBAL MR.S ALI	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MR.H K BARUAH MR.R P GUPTA MS.S CHOUDHURY
20	FAO/34/2017 WITH LCR	MR ARMAN ALI Versus MR MOINUL HAQUE and 4 ORS	MR.S P ROY MS.N RAI MRA K RAI MR.S K CHOUDHURY MR.T R ROY	MR.R BARUAH(R- 3-5) MR. R K BHUYAN (r-1,2) MR A ZAMAN (r-1,2) MR. M KASHYAP (r-1,2) MR.M ALAM(R- 1&2) MS.M NATH(R- 3-5)
21	FAO/43/2017 WITH LCR	SMT SHEFALI RANI DEB Versus STATE OF ASSAM and ANR	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM

22	FAO/46/2017 WITH LCR	SRI DWIPAYAN DAS Versus BRAHMAPUTRA TELE PRODUCTION PVT LTD and ANR	MR.P S DEKA MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.B GOSWAMI(R- 1&2) MS.Y S PHOM(R- 1&2) MR.A K BHUYAN(R- 1&2) MS.B BHUYAN(R- 1&2) MR.M BORAHHR- 1and2
23	FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM MR. J ABBAS MR. S BORTHAKUR PP, ASSAM
	WITH I.A.(Civil)/37/2018 in FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM,	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM
24	FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	GA, ASSAM
	WITH I.A.(Civil)/169/2018 in FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MR. R BORPUJARI, SC, Revenue Deptt.
25	FAO/59/2018 WITH LCR	KAMAKHYA SAHA Versus SRI ALOK KUMAR BANTHIA AND 2 ORS	MR. D P CHALIHA MS A BARUAH MR. U P CHALIHA	MR. C GOSWAMI (R1-R3) MR. N CHAKRAVORTY (R1- R3)

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2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
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6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

SPECIAL LIST(CRP, CRP(I/O) AND MFA MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MR. A R SIKDAR MS.L SHARMA MRA SHARMA MR. M H TALUKDAR	MR.A R SIKDAR MS.M DEKA
2	CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR. M K SARMA MR.S SINHA MR.S B PRASAD
3	CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
4	CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
5	CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
6	CRP(IO)/77/2015	GUNA KANTA KHATANIAR and 8 ORS. Versus BIDYA BASUMATARI @ BIDYARAM BORO and 5 ORS.	MRG P BHOWMIK MR.G C SHARMA	MR.D DAS(R-1 to 6) MR.M C SARMA-1 to 6
7	CRP(IO)/78/2015	MOINUL HOQUE LASKAR Versus SRI SAYED AINUL ISLAM and 3 ORS	MS.R CHOUDHURY MR.A H M R CHOUDHURY	MR.S K GHOSHR-1 to 4
8	CRP/318/2013 WITH LCR	SMT KAMLA DEVI AGARWAL and 2 ORS Versus ANIL AGARWAL and ANR	MR.J SINGH MR.P N GOSWAMI MR.K K HANDIQUÉ	
9	CRP/17/2014 WITH LCR	BHANWARILAL SWAMI and ANR Versus M/S CHOOTHMAL RADHAKISHAN and ANR.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR.P MAHANTA MS.P SAHARIA MR.T C KHETRI MR.R K BORTHAKUR
10	CRP/88/2014 WITH LCR	PRANABANANDA BHATTACHARJYA and 3 ORS Versus SMTI ILA BARTHAKUR CHOUDHURY and 5 ORS.	MR.P P DAS MR.B K SARMA MR. P M DEKA	MR.S K GHOSH MR.S P CHOUDHURY MR.G SARMA MRB KAUSHIK
11	WITH RSA/114/2013 CAVT. NO. 586/2013	ILLA BARTHAKUR CHOUDHURY and 5 ORS. Versus SOROJINI BHATTACHARJYA and 7 ORS.	MR.S C KEYAL MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.P P DAS MR.B K SARMA MR. P M DEKA FOR CAVEATOR

12	CRP/153/2014 WITH LCR	MD. ASAD ALI @ MD. ASAID ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
13	CRP/233/2014 CAVT. NO.31/2/014 WITH LCR	GOPAL DEY and ANR. Versus HRISIKESH KUMAR and ANR.	MR.P K KALITA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K R BOROAH	MR.A N CHOWDHURY MD.S ISLAM MR.A CHOUDHURY MR.B DAS MS.M KONCH FOR CAVEATOR
14	CRP/254/2014 CAVT. NO. 786/14 WITH LCR	MANIK CHAND PATOWA Versus SEKHAR ROY and 5 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. T ROY (R1) MS. B SARKAR (R1) MR.S DEY MR P BHATTACHARJYA (R1) FOR CAVEATOR MR.P SEN
15	CRP/95/2015 WITH LCR	MUST. FAIZAN NESSA Versus MUZAMMIL HUSSAIN	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM
16	CRP/112/2015	JAHARLAL PAUL and 5 ORS Versus HEMANTA KUMAR PAUL	MR.B K PURKAYASTHA MR.U DUTTA MS.U PURKAYASTHA	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM
17	CRP/135/2015 WITH LCR	LAXMAN RAM and 9 ORS Versus CHAMPA DEVI and 3 ORS	MRG P BHOWMIK MR. S P ROY MS.J PURKAYASTHA MR.R HAZARIKA MS S DAS MR M DEB	MR.G N SAHEWALLA(R-1 to 4) MR. B SARMA(R-1 to 4) MR.A CHETIAR-1 to 4 MD.ASLAM(R-1 to 4)
18	CRP/174/2015 CAVT. NO.703/2/014 WITH LCR	NIRMAL SAHA Versus SMTI RUNUMI DAS and 3 ORS	MR.R SHARMA MR.H DEKA MR.D HAZARIKA	MR.A C SARMA MR.B HALDAR FOR CAVEATOR
19	CRP/211/2015 WITH LCR	MD. JABED ALI Versus MUSTT. MALEKA BEWA and 4 ORS.	MR.T ISLAM MS.S KEMPRAI MS.F AHMED	MR.A HUSSAIN(R- 1-5) MR H HOQUER- 1-5 MR.J P SHARMA(R- 1-5)
20	CRP/247/2015 WITH LCR	NORTH EASTERN DEVELOPMENT FINANCIAL CORPORATION LTD. NEDFI Versus M/S MEHER COMPOSITE FARMING SOCIETY and 9 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS	MR.S ISLAM(R-1 to 10) MR.M ISLAMR-1 to 10
21	CRP/287/2015 WITH LCR	BAPPI MAHANTA Versus PARMANANDA BARUAH	MRG P BHOWMIK MR.S S ROY MS.M KALITA	MS.M HAZARIKA MS.H BUZAR BARUAH
22	CRP/308/2015 WITH LCR	ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and 4 ORS. Versus DEBASISH DEY	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.R SARMA MR.P P BARUAH
23	CRP/314/2015 WITH LCR	ON THE DEATH OF BANGSHI DHAR LAHKAR HIS LEGAL HEIR SMTI. SNIGDHA BARUAH and 2 ORS. Versus GOBIN HALOI	MR.C GOSWAMI	MS.J GOGOI MR.U BHATTACHARYA MR.D C C PHUKAN
24	CRP/323/2015 WITH LCR	SUBHAS CHAKRABORTY Versus STATE BANK OF INDIA	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MS.T BEGUM(R-1)

25	CRP/367/2015 CAVT. NO.& 1274//15	MOTILAL AGARWAL Versus SURAJ MAL AGARWAL @ SURJA PRASAD AGARWAL and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.N DEKA MR.M GOGOI FOR CAVEATOR MR.S CHAKRABARTY
26	CRP/385/2015 WITH LCR	SAMSUL ISLAM Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.H K BARUAH
	WITH			
27	CRP/384/2015	MONORANJAN SAHA Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.P SINGH MR.H K BARUAH MR.R P GUPTA
	WITH			
28	CRP/386/2015	MRINAL DAS Versus ABDUL HAKIM MANDAL	MR.A M MAZUMDAR MR.A B CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MR.A SATTAR MR.H K BARUAH MS.S CHOUDHURY
29	CRP/427/2015 WITH LCR	SMTI MAHIMA DEKA and 5 ORS Versus DANESWAR NATH and 5 ORS	MR. A CHAMUAH MR.P P BORTHAKUR MR.K OJHA MR.U CHAMUAH	MR.S K MEDHI MR.A DAS MR.D SAHARIA SC, BTC
30	CRP/436/2015 WITH LCR	HEMEN DAS Versus RANJIT TALUKDAR	MR.D M THAKURIA MR.S SAIKIA	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA
31	CRP/443/2015 WITH LCR	MD. NAZMUL HUSSAIN BARBHUIYA Versus MD. KHALILUDDIN BARBHUIYA	MR.S K GHOSH MS.F AHMED	
32	CRP/451/2015 WITH LCR	ON THE DEATH OF ABDUL LATIFF, HIS LEGAL HEIRS ARE Versus SMTI. SAHIDA BEGUM	MS. M DUTTA MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MRS. A CHAKRABORTY MR.N RAJKHOWA	MR.Y DOLOI MR.P P BARUAH MR.D BARUAH
33	CRP/454/2015 WITH LCR	RAMAKANT YADAV Versus RAM CHANDRA YADAV and ANR.	MR.S NATH MS.A TALUKDAR	MR.A K GUPTAR-1 and 2 MR.R S MISHRA(R-1 & 2)
34	CRP/462/2015	ON THE DEATH OF MILAN SARKAR (SINGHA), HIS LEGAL HEIRS- Versus NARAYAN SINGHA and 3 ORS.	MR.A SARMAH MR.T BARUA	MR.P K KALITA(R-1 to 4) MR.G J SAIKIAR-1 to 4 MR.N DAS(R-1 to 4)
35	CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus SRI AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUAH	MR.S K JAIN MR.D SARMA MR.T C KHETRI	MR.D SAIKIA MR.A DEKA
36	CRP/492/2015	WOOPEN DAS Versus GOPAL PATHAK and 2 ORS	MR.M DEKA MR.S HOQUE	MR.U DAS(R-1,2&3) MR.S K DAS(R-1,2 &3) MR.S K GHOSHR-1,2 and3
37	CRP/496/2015 WITH LCR	MD. MUSA ALI and ANR. Versus OMAR ALI @ MIR ALI	MR.J BARUAH MR.A K PURKAYASTHA	MR.R J BORDOLOI(R-2 to 6) MS.D SONOWAL(R-2 to 6) MR.R ALI(r-2 to 6) MS.C SARMAR-2 to 6
38	CRP/508/2015 WITH LCR	MANTRI TEA COM. PVT. LTD. and ANR. Versus KISHORE KANOO and ANR.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S DEY(R-1 & 2)
39	CRP/511/2015 WITH LCR	PRAFULLA LALUNG and 4 ORS Versus TORANI BORO and ANR.	MR.A KHANIKAR MR.B KALITA	MR.M DUTTA MR.SHEELADITYA

40	CRP/517/2015 WITH LCR	MURALIDHAR SHARMA Versus HARI PRASAD AGARWALLA	MRG P BHOWMIK MR.R HAZARIKA MS.A THAKURIA	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
41	CRP/522/2015	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.L K BORAH MR.D J KACHARI	MR.A C SARMA MS.N DEVI MR.P MEDHI MRG C KALITA
	WITH I.A./2526/2015 in CRP/522/2015	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.D J KACHARI MR.L K BORAH	
42	CRP/527/2015 WITH LCR	PABITRA DUTTA Versus MD. MANIB ANSARI and 19 ORS	MR.T J MAHANTA MR.A BARUA MR.A BHATTACHARYA	
43	CRP/542/2015	MD. NIZAMUDDIN and ANR. Versus NABAJYOTI GAYAN and ANR.	MR.A SARMA	MRM HALOI(R-1-2) MR.P KAKATIR-1-2
44	CRP/543/2015 WITH LCR	MUSSTT. TAHRIMA KHATOON and 2 ORS. Versus ON DEATH OF ALAMGER KHAN HIS LEGAL HEIRS NAMELY MUSSTT. AMIRUN NESSA and 7 ORS.	MR.P J SAIKIA MR.A K GUPTA	MRG P BHOWMIK(R-1 to 8) MR.R HAZARIKA(R-1 to 8) MS.M KALITAR-1 to 8
45	CRP/549/2015 WITH LCR	CHANDI PRASAD KHEMANI SINCE DECEASED LEGAL HEIRS Versus PAWAN KUMAR JAIN SINCE DECEASED LEGAL HEIRS	MR.B K AGARWAL	MR.K K DEY MRV K BAROOAH
46	CRP/550/2015 CAVT. NO. 1529/15 WITH LCR	KABIR AHMED and 7 ORS. Versus PRAMANGSHU PAUL and 2 ORS.	DR.B AHMED MR. M K CHOUDHURY MR.N HAQUE MR. A BARKATAKI MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR P BHARDWAJ MR. M SARMA	MR.K A MAZUMDER(FOR CAVEATOR) MR.N I KHAN(FOR CAVEATOR) MD.J H KHAN(FOR CAVEATOR)
47	MFA/266/2010 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. SAFIUR RAHMAN and ORS	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR.S K SINGHA MR. A SAYED MR. S K TALUKDAR MR. H A KHAN
48	MFA/1/2011 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MD. RITUL ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
49	MFA/28/2011 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD., Versus MD. ABDUL MANNAN and ANR	MR.A AHMED MS.M BAISHYA MS.S BHATTACHARJEE	
50	MFA/53/2012 WITH LCR	UNION OF INDIA Versus M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
51	MFA/59/2012 WITH LCR	MOUSUMI GHOSH Versus UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN
52	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL

53	MFA/93/2012 WITH LCR	MAKHAN LAL CHAKRABORTY Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MSB DEVI MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
54	MFA/103/2012 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
	WITH MC/3034/2012 in MFA/103/2012	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
55	MFA/1/2013 WITH LCR	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY
56	MFA/2/2013 WITH LCR	BENJAMIN BASUMATARY and ANR Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MR.A K SARKAR SC, RAILWAY MRS.U CHAKRABORTY
57	MFA/14/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MONOMAYA DEVI and ORS,	MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MR.S C BISWAS MR.T DAS MR.M BISWAS MR.R K JAIN MR.P BISWAS
58	MFA/39/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MOYUR BANU BEGUM and 3 ORS, UNION OF INDIA,	MS.R D MOZUMDAR MSS ACHARJEE	MR.K R BORA
59	MFA/53/2013 WITH LCR	Versus M/S S.M. ENTERPRISE,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
60	MFA/57/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SAMIR UDDIN and 2 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.J AHMED MR.R SARMA MR.S AHMED MD.S ALI MS.J CHETIA
61	MFA/76/2013 WITH LCR	NEW INDIA ASSURANCE CO LTD Versus IDRIS ALI and ANR	MR. R K BHATRA MR.A AHMED MS. R DUTTA MR. A LAHKAR	
62	MFA/89/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MAINA KALITA and ANR	MR.R SARMA MR.S SAIKIA MRS. S ROY MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	
63	MFA/96/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus MD AKBOR ALI and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR BIBEKA NANDA GOGOI LEGAL AID COUNSEL
64	MFA/104/2013 CAVT. NO. 140/2013	BANK OF MAHARASHTRA and ANR. Versus RUPAM BARMAN and ORS.	MR.Z MUKIT MR.A SATTAR MR.F SATTAR	MR.A TALUKDAR MR.I CHOWDHURY MR.K K KALITA MR.H SAIKIA FOR CAVEATOR SC, PWD
65	MFA/105/2013 WITH LCR	M/S O D ENTERPRISES Versus UNION OF INDIA	MR.H P BARMAN	MS.M CHATTERJEE MSK KALITA MRS.U CHAKRABORTY SC, NF RLY MS.M PHUKAN
66	MFA/107/2013 WITH LCR	M/S MANDAL and CO Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A BARKAKATI SC, NF RLY

67	MFA/121/2013 WITH LCR	RAMESH and COMPANY Versus UNION OF INDIA and ANR.	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY MS.M PHUKAN
68	MFA/123/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus SONAMONI BARMAN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MR.A DEY MR.M ISLAM MR.H HUSSAIN MR.S D CHOUDHURY
69	MFA/132/2013 WITH LCR	RASAMAI SAIKIA Versus THE PROPRIETOR, ASSAM ALUMINIUM INDUSTRY and 2 ORS.	MR.A SARMA	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH MR.T R ROY
70	MFA/134/2013 WITH LCR	M/S. SANJAY TRADING CO. Versus ABDUL KARIM and ANR.	MR.J SAIKIA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	
71	MFA/135/2013 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus MUSTT. CHAMAN NAHAR KASKAR and 5 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MRS. R RONGMEI MR R DEB R 1 TO 4
72	MFA/140/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMT. SUNITA DEVI and ANR,	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.J KALITA MR.S C PANDIT MR. N BORUAH (R1) MR S DAS (R1) MS.J RABHA
73	MFA/150/2013	M/S. DURGA FILLING STATION Versus THE EMPLOYEES STATE INSURANCE CORPN. and 2 ORS.	MR.A GANGULY MR.S K SINGH	MR.K K NANDI
74	MFA/152/2013 WITH LCR	JAHURA BEWA Versus UNION OF INDIA	MR.J MOLLAH MS.A BHANU MD.S ISLAM MRA HAWARI	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI SC, RAILWAY MS.R R BORAH
75	MFA/1/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SABJAN BEGUM and ORS.	MR.A BORAH MR.R K BHATRA MS.P HUJURI MR A SAIKIA	MR.M TALUKDAR MST MANDAL
	WITH MC/2/2014 in MFA/1/2014	NEW INDIA ASSURANCE CO. LTD. Versus SABJAN BEGUM and ORS.	MR.A BORAH MR.R K BHATRA MS.P HUJURI MR A SAIKIA	MR.M TALUKDAR MST MANDAL
76	MFA/17/2014 WITH LCR	M/S. JAIN ASSOCIATES Versus UNION OF INDIA and 2 ORS.	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MR.A BARKATAKI MR.A BARKAKATI SC, NF RLY
77	MFA/25/2014 WITH LCR	THE REGIONAL DIRECTOR, . and 2 ORS. Versus M/S. ULTRA CARE DIAGNOSTIC CENTRE and 3 ORS.	MR.K K NANDI MS.B SARKAR	MR.B SHARMA MR.S SHARMA MR.P DEKA MD.ASLAM
78	MFA/28/2014 WITH LCR	ASSAM STATE TRANSPORT CORPORATION and 3 ORS. Versus JYOTSNA GOSWAMI	MS.U BARUAH MRM P GOSWAMI	MR. D MAZUMDAR MR.P P DUTTA(R-1) MS. S KANUNGOE MR.B BORA(R-1) MR.A BHATTACHARYAR-1
79	MFA/42/2014 WITH LCR	M/S. GANGA BLOOD BANK Versus EMPLOYEES STATE INSURANCE CORPORATION and ANR.	MR.O P BHATI MR.D SAHU MR.T C DAS MR.S K SINGH MR.S KHAN MR.J BHATI	MR.K K NANDI

80	MFA/55/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SADDAM HUSSAIN and ANR	MR.S S SHARMA MR.R K BHATRA MR.P J BARMAN MR A SAIKIA MR.V SHARMA MR.S SINGH	MR.P K DAS MR.D K SAIKIA
81	MFA/57/2014 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SOFIUR RAHMAN and 2 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S C BISWAS MR.A DEY MR.M ISLAM MR. E AHMED MS.K L R YANTHAN MS.S D CHOUDHURY
82	MFA/66/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus RABI GHOSH and 3 ORS.	MS.R D MOZUMDAR MS.M SONOWAL	MR.D K DASR-3 MS.P BHUYAN(R-3)
83	MFA/71/2014 WITH LCR	JADAV KAKATI Versus UNION OF INDIA GM, NF RAILWAY	MR.D C K HAZARIKA MS.P DEVI	MSB DEVI MS.R CHOUDHURY MR. B SHARMA MR G GOSWAMI MS.R R BORAH SC, NF RLY
84	MFA/73/2014 WITH LCR	BABUL BHATTACHARJEE Versus NUREDO KHATOON and ANR.	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR.D J MUKHERJEE	MR.S HAQUE MR.S DUTTA MS.P J MUKHERJEE
85	MFA/74/2014 WITH LCR	M/S MIDLAND HOSPITALS and RESEARCH CENTER P LTD Versus EMPLOYEES STATE INSURANCE CORPORATION and 3 ORS	MR.R SEKHAR MR.N DEKA MRU S BORGHAIN MR.A BARUAH MR.M GOGOI	
86	MFA/80/2014 CAVT. NO. 659/2014 WITH LCR	ON THE DEATH OF BHAGAWANLAL GUPTA, HIS LEGAL HEIR Versus DEEPAK GUPTA	MR.S K SAHARIA MR D C NATH MR.D BARUAH MR.M DAS MS.N UPADHYAY	MR.A K PAUL MR.D CHOUDHURY FOR CAVEATOR
87	MFA/82/2014 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus DIGANTA RAJBONGSHI and ANR.	MS.R D MOZUMDAR MR.N SHARMA	MR.N SARKARR-2

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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- 1) MR S SARMA
 - 2) MR B D DAS
 - 3) MR. B NATH
 - 4) MR. P KHATANIAR
 - 5) MR. M ISLAM
 - 6) MR. B BARMAN
 - 7) MR. S K SAHARIAH
 - 8) MR A KAKOTI
 - 9) MS D D ROY
 - 10) MR. N ANAND
 - 11) MS. T SOM

28-11-2022	To	09-01-2023
12-12-2022	To	06-01-2023
16-12-2022	To	06-01-2023
13-12-2022	To	08-02-2023
20-12-2022	To	09-01-2023
02-01-2023	To	06-01-2023
21-12-2022	To	10-01-2023
22-12-2022	To	05-01-2023
22-12-2022	To	06-01-2023
02-01-2023	To	06-01-2023
02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH (MAC.APP. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./51/2009 WITH LCR	PHOOL BHANU BEGUM Versus SRI UDHAN SINGH and ORS	MR.P J PHUKAN MSA B PHUKAN	MR.S DUTTA
2	MACApp./171/2012 WITH LCR 2 FILES	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
3	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN
4	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
5	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
6	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
7	MACApp./270/2013 WITH LCR	MINITA DEVI and 2 ORS. Versus MANTU ROY and 2 ORS.	MR.U K THAKURIA MR B KALITA MR.N D NATH	MR.R GOSWAMI MS.M SAIKIA MS.P BORSAIKIA
8	MACApp./285/2013 WITH LCR	JAYMATI KACHARI Versus THE FUTURE GENERAL INDIA INSURANCE CO. LTD and 2 ORS.	MR.H SARMA MR.D K KALITA MR.P C SARKAR MS.S D SARMAH	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA
9	MACApp./9/2014 CAVT. NO. 759/2012 WITH LCR	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI

10	MACApp./34/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus GAUTAM DAS and 4 ORS,	MR.R GOSWAMI MR.I ALAM	MS. R BORA (R1-4)
11	MACApp./46/2014 WITH LCR WITH MC/312/2014 in MACApp./46/2014	M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and ANR, M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and 2 ORS,	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	MS. D D ROY MS. J GOSWAMI MR. H CHETIA MR. A J SAIKIA MR. B KAKATI
12	MACApp./50/2014 WITH LCR	JUBERUDDIN and ORS Versus UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI
13	MACApp./120/2014 WITH LCR	PUSPA KALITA and 2 ORS. Versus SHAIK FARDIN and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.S K SANGANERIA MRA SHARMA	MS.R HUSSAIN(R-4) MR. S K S THAKUR MR.R GOSWAMI MR.M SAIKIA MS.D KALITA(R-4) MR.H N SARMA MS.I SARMA(R-4) MR.R K AGARWALA(R-4)
14	MACApp./131/2014 WITH LCR WITH	SRI PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P P DEKA MR. P SARMAH MS. D SHARMA MS. M SAIKIA
15	MACApp./130/2014 WITH	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)
16	MACApp./132/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)
17	MACApp./147/2014 WITH LCR	UNION OF INDIA Versus ISMAIL AND 3 ORS	C.G.C. MR.K PAUL MR. B SARMA	MR.A TALUKDAR(R-4) MS.L SHARMAR-4 MR.K K BHATTA(R-4) MR.J JOHN(R-4)
18	MACApp./178/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
19	MACApp./191/2014 WITH LCR	SMTI DEVI BASUMATARY @ DEVI GOGOI Versus AJIT CHETIA and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. R GOSWAMI MS. M SAIKIA MR. S NAG MR. N D SARMA MS. P BORTHAKUR MR D DEKA
20	MACApp./202/2014 WITH LCR 3 FILES	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. SAHABUDDIN KHAN and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MRU S BORGHAIN MR.H BURAGHAIN MR.A K GUPTA(R-1) MR.A BARUAH MR.R S MISHRA(R-1) MR P GOGOI

21	WITH MACApp./484/2018 WITH LCR	MD. SAHABUDDIN KHAN Versus NAYAN JYOTI KHANIKAR	MR. A K GUPTA MR. R S MISHRA	MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. H KAKATI
22	MACApp./232/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus KAJOL MALAKAR and ANR.	MR.B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP MS.U K PURKAYASTHA	MR.A DHAR MS.D GHOSH MS.C DAS MRK K DAS
23	MACApp./248/2014 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
24	MACApp./251/2014 WITH LCR	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
25	MACApp./278/2014 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)
26	MACApp./302/2014 CAVT. NO. 653/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MANJU DUTTA and 5 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.C CHOUDHURY MR.A GAYAN FOR CAVEATOR
27	MACApp./248/2015 WITH LCR	NATIONAL INSURANCE CO. LTD Versus MRS UPMA SINGH and 6 ORS	MR.R K BHATRA MS.A BORA MS.P HUIJURI MR.S DUTTA MR A SAIKIA	MR.D SAIKIA(R-1, 3 & 4) MR.R BORUAH(R-1, 3 & 4) MR. K K DUTTA(R-1, 3 & 4) MS.R BORAH(R-1, 3 & 4) MR.U BARUAHR-1, 3 and 4 MR.A DEKA(R-1, 3 & 4) MR.SK S N MOHAMMAD(R-1)
28	MACApp./354/2016 WITH LCR	MALABIKA ROY DAS Versus THE DIVISIONAL MANAGER and 2 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MRS.B ACHARYAR-1 MR.A D CHOUDHURY(R-3) MR.A ACHARYA(R-1) MR.D CHOUDHURY(R-3)
29	MACApp./37/2017 WITH LCR	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA	MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR
30	MACApp./46/2017 WITH LCR	SRI SANKAR KONWAR Versus SRI RUPANKAR CHOUDHURY and ANR	MR.M TALUKDAR MS.D KALITA	MS.S ROYR-2
31	MACApp./61/2017 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SRI MOHAN RABHA and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR J P DAS MRS. R DEVI MR. A R TAHBILDAR MR.R RABHA(R- 2&3) MS.S DAS(R- 2&3)
32	MACApp./89/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SASHI MURA and 3 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR.P CHOUDHURY(R-1) MS.S KHANIKAR R-1 MS.P BARUAH(R-1)
33	MACApp./107/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAJEN BORAH and 3 ORS	MR.A DUTTA MRS.P M DUTTA	MR.M TALUKDAR MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORAH MS.A KALITA MRN BHUYAN

34	MACApp./300/2017 WITH LCR	NURUL AMIN Versus PRASANA DEKA and ANR.	MS.M TALUKDAR MS.T MONDAL	MR.A TALUKDAR MR.K K BHATTA MR.A DAS MR.K K BHATTACHARYYA MR.R K BHARALI MRB D SARMA MR.J JOHN MR. J K DAS (R1)
35	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
36	MACApp./357/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS RAJENA BEGUM and 5 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.K R BORA(R- 1-4)
37	MACApp./379/2017 CAVT. NO. 3/2017 WITH LCR	SRI NIRAB HARPAL and ANR Versus KAMALA KONWAR	MR.R K DUTTA MR.U J SAIKIA MR.N NATH	MR.P BHOWMICK MR.R DEKA MR. S ROY MR. M H LASKAR FOR CAVEATOR
38	MACApp./384/2017 WITH LCR	SHAZINA BEGUM and 3 ORS Versus REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD and ANR	MR.A T SARKAR MR.K RAHMAN	MR. M A SHEIKH MS. R D MOZUMDAR MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ MS. C MOZUMDAR MR. S P SHARMA
39	MACApp./503/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SAHERA CHOUDHURY and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR H K J AHMED (R-1)
40	MACApp./532/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMT CHANDRAWATI GOSWAMI and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MS.S KHANIKAR MS.P BARUAH MS.A DAS
41	MACApp./559/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KABITA SAIKIA and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR S C DAS, R 1,2 AND 3 MR P BURAGOHAIN, R 1,2 AND 3
42	MACApp./657/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R ISLAM (R1-R3) MR. A S CHOUDHURY (R1- R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
43	MACApp./659/2017	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI MAHAN MEDHI and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR Z ALAM MR D MONDAL (R-1,2) MR. N D SARMA MR E U AHMED MS. S NAZNEEN
44	MACApp./424/2018 WITH LCR	SRI AMULYA DEKA @ DAS Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUA MR. A BHATTACHARYYA	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR K BHUYAN (R2) MS. S BURAGOHAIN (R1) MR S C NATH (R2) MS. P PHUKAN (R1) MR. D BHUYAN (R1)
45	MACApp./591/2019 WITH LCR	SHRI SANTOSH MALAKAR AND 4 ORS Versus SUNIL MALAKAR AND ANR	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. L C DEY	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. A B ROY MR. P K SARMA

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



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BEFORE: CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4256/2009	RANJIT DUTTA and ORS. Versus THE STATE OF ASSAM AND ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.M DAS MS.S DAS MR.D GOGOI MS.M BARUAH	SC, F.DEPTT. SC, EDU
2	WP(C)/4481/2009	SMTI ARADHANA PHUKAN Versus THE STATE OF ASSAM AND ORS	MR.J M A CHOUDHURY	SC, EDU
3	WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
4	WP(C)/3355/2013	PRABIR KUMAR PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR.A K PURKAYASTHA MR.S K DAS MR.S K PAUL	MR. U K NAIR MR.J CHOUDHURY MS.N THAPA MR.B SINHA SC, D H A COUNCIL SC, EDU
5	WP(C)/6585/2013	HASAN BAKT CHOUDHURY and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORAH	SC, EDU
6	WP(C)/502/2014	SRI SRI MADHABDEV SANSKRIT TOL and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.C BORUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, EDU
7	WP(C)/512/2014	ON THE DEATH OF DR. D N CHOUDHURY, HIS LEGAL HEIR DR. PARUL CHAUDHURY AND ANR. REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MR. U K NAIR MRA BARMAN MR. M P SARMA	MR. A CHAMUAH SC, G U
8	WP(C)/1427/2014	ABDUL GAFUR SK. Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	MR.D A KAIYUM SC, EDU MR.A R SHEIKH
9	WP(C)/2084/2014	MD. DILDAR HUSSAIN, Versus THE STATE OF ASSAM and 4 ORS,	MR.M K CHOUDHURY(Sr.Adv.) MRP BHARDWAJ	MR.U K GOSWAMI
10	WITH WP(C)/5757/2012	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS		MR.U K GOSWAMI

	WITH MC/2249/2013 in WP(C)/5757/2012	MD. DILDAR HUSSAIN Versus MD. FAZAL UDDIN and ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	MR.H R A CHOUDHURY GA, ASSAM MR.R P SARMAH MR.A B SIDDIQUE MD.A MATLIB MRS.R DEVI MS.P SHARMA SC, EDU MR.M ALAMGEER
11	WITH WP(C)/7496/2013 CAVT. NO. & 127/2/13	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 8 ORS		MR.U K GOSWAMI
12	WP(C)/2516/2014	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, SSA SC, BTC SC, EDU
13	WP(C)/2620/2014	MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU
14	WP(C)/4175/2014	GITA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.J K BAISHYA GA, ASSAM MR. A CHAMUAH MR.J P DAS MR.M CHOUDHURY MRS.K M TALUKDAR SC, U G C SC, EDU
15	WP(C)/4691/2014	SATYA PROSAD RAJKHOWA and 40 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MR.D DAS MS.K BHUYAN	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
16	WP(C)/4703/2014	MERUNJYOTI BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	SC, SECONDARY EDUCATION MRS.A VERMA
17	WP(C)/4911/2014	SANTA RAM SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU
18	WP(C)/5338/2014	DR. MUKUTA GOSWAMI and 36 ORS Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.D TALUKDAR MR.A CHETRY MR.H K DAS	MR.B GOGOI SC, HIGHER EDUCATION SC, FINANCE DEPTT.
19	WP(C)/72/2015 CAVT. NO. 1656/2014	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
	WITH I.A./2331/2015 in WP(C)/72/2015	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MR.H R A CHOUDHURY MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
20	WITH WP(C)/1529/2015 CAVT. NO. 1656/2014	DALAPARA ME MADRASSA Versus THE STATE OF ASSAM AND 9 ORS	MR.N DUTTA MR.B TALUKDAR MR. E AHMED	MR.Z HAMMAD GA, ASSAM MS.B HAZARIKA(R-8&9) MR.A M BARBHUIYA MS.S K NARGISR-8and9 MS.A NEOG(R-8&9) MS.F BEGUM SC, EDU FOR CAVEATOR SC, FINANCE

21	WP(C)/113/2015 WP(C) 2474/2014(D/O), WP(C)/1044/2014 (D/O)	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR.D DAS MR. S K ROY MR. K BAISHYA MR A DEY MR K BISWAKARMA MR.R SINGHA	MR. M A I HUSSAINR-4 MR. A R SIKDAR (R-5) MRA R BHUYAN(R-4) MR A ALI (R-5) A SAJAD MR. S I TALUKDAR (R-5) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN Mr M U Ahmed	MR R SHARMAH
	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR. M A I HUSSAIN MR A R BHUYAN	SC, EDU
22	WP(C)/2891/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MS.P KHOUND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
24	WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU
25	WP(C)/855/2015	MARFOD ALI SK. Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	SC, ELEMENTARY EDUCATION SC, FINANCE MRS.A VERMA
26	WP(C)/926/2015	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
	WITH WP(C)/2006/2013	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MR A R BHUYIAN MR.A U AHMED	GA, ASSAM MR S KHOUND MR.S DAS MR B ACHARYYA SC, BTC SC, EDU MR.H A SARKAR MR.JUNM LASKAR
28	WP(C)/1069/2015	REHENA BEGUM, Versus THE STATE OF ASSAM and 6 ORS,	MR.M A I HUSSAIN MRA R BHUYAN	MR.H R A CHOUDHURY(R-6&7) GA, ASSAM(R3) MR.F U BORBHUIYAR-6and7 MR.S H ZAMAN(R-4) SC, SECONDARY EDUCATION(R1) MR.J M SULAIMAN(R-4)
29	WP(C)/1210/2015	KAMAL KR. BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. A CHAMUAH (SC, UGC) SC, HIGHER EDUCATION (R1-4)
30	WP(C)/1149/2015 WITH WP(C)/6851/2015 (D/O), WP(C)/3099/2016 (D/O), WP(C)/6845/2013 (D/O)	DR. PANKAJ GOSWAMI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. M CHOUDHURY SC, HIGHER EDU. (R1-4)

31	WP(C)/1272/2015	RAHIZUDDIN DEWAN Versus THE STATE OF ASSAM AND 5 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.B GOGOI(R-6) SC, SECONDARY EDUCATION(R2-5)
32	WP(C)/2475/2015	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED(R-5) GA, ASSAMR4 MR.D CHAKRABORTY(R-5) MR.D CHAKRABARTY(R-5) MR.S R BORUAH(R-5) MR.A B T HAQUE(R-5) SC, ELEMENTARY EDUCATION(R1,2,3)
	WITH			
33	WP(C)/2110/2016	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	DR.B AHMED(R-5) MR.A B T HAQUER-5 SC, ELEMENTARY EDUCATION
34	WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
	WITH			
35	WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MRS. S P NAIR MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
	WITH			
36	WP(C)/3504/2016	DR. CHAMPAKALI TALUKDAR and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)
37	WP(C)/2568/2015	PINKY PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	MS.N MODI(R-4) MR.A D GUPTAR-6 MR.S DUTTA(R-4) MS.B DAS(R-6) MR.C SHARMA(R-4) SC, SECONDARY EDUCATION(R1-3) MR.SIDHANT DUTTA(R-4)
38	WP(C)/2643/2015	BAPKAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC
39	WP(C)/2763/2015	MD ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MR A K DAS J. AKTAR	MR.S K GHOSH(R-5) SC, ELEMENTARY EDUCATION
40	WP(C)/2837/2015	HITESWAR DAS and 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 4 ORS	MSB DEVI MR.R ISLAM MR.R DE MS.N MITRA	SC, ELEMENTARY EDUCATION(R5) SC, BTC(R1-4)
41	WP(C)/3192/2015	KANAK CH. KULI Versus THE STATE OF ASSAM AND 5 ORS	MR.S SARMA MR.P J SAIKIA	MR.N GOSWAMI R- 3 MR.T THAKURIA(R- 1, 2 & 4)
42	WP(C)/3299/2015	MISS ANAMIKA KURMI and 73 ORS, Versus THE STATE OF ASSAM and 6 ORS,	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED	MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH
43	WP(C)/3315/2015	MD. MAINUL ISLAM and 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
44	WP(C)/3851/2015	ALL MIDDLE SCHOOLS L.D.A. EMPLOYEES ASSOCIATION, BAC/BTC. and 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 7 ORS	MR.M SARANIA MR.S U AHMED MS.S TETLA	GA, ASSAM(R4,5) MR.A K BHUYANR1-3 MR.B GOGOI(R8) SC, ELEMENTARY EDUCATION(R6,7) SC, BTC SC, FINANCE

45	WP(C)/4520/2015	DILIP DEKA and 12 ORS Versus THE STATE OF ASSAM AND 44 ORS	MR. A TALUKDAR MR.R MAZUMDAR MR. P D NAIR MR. R DUBEY MR. A R SHOME MR G ALAM MRU SARMA MR.H BEZBARUAH MR. H ROHMAN MR. D NAG	MR.H R A CHOUDHURYR-17 MR.M K CHOUDHURY(R-5 to 8, 13 & 15) MR.S K SINGHA(R-10 & 20) MR.R ISLAM(R-14 & 16) MR.D K SARMAH(R-19) MR.S SAIKIA MR.I H SAIKIA MR. J H SAIKIA(R-11, 27, 28 & 42) MR.F U BORBHUIYA(R-17) MR.K KALITA MS.S KANUNGOE MS.A TALUKDAR(R-19) MR.N PATHAK(R-19) MR.A PATHAK(R-19) MR.R A CHOUDHURY(R-17) MRP BHARDWAJ(R-5 to 8, 13 & 15) MR.T AHMED(R-14 & 16) SC, SECONDARY EDUCATION(R1-4) MR.D N SARMAH(R-14 & 16) MR.A BARKAKATI(R-5, 6, 8, 13 & 15) MR.B KUMAR(R-10 & 20) SC, SECONDARY EDUCATIONR-1,2
46	WP(C)/5012/2015	SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	
47	WP(C)/5093/2015	SMTI RUMI CHUTIA BURAGOHAIN Versus THE STATE OF ASSAM AND 8 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MS.D BORGOHAIN(R- 4&5) MS.M SARMAHR-8 MR.P GOHAIN(R-4&5) MR.A K GUPTA(R-8) MR.A PHUKAN(R- 6,7&9) SC, HIGHER EDUCATION(R1-3)
48	WP(C)/5128/2015	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.N N KARMAKAR MRM RAHMAN	SC, SECONDARY EDUCATION MR.A RAHMAN(R-3&4)
49	WP(C)/6132/2015	KETU RAM SWARGIARY and 64 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
50	WP(C)/6275/2015	MD. FAZAR ALI Versus THE STATE OF ASSAM and 5 ORS	MRJ C BORAH	MR. M KHANR-5and6 MRJ RAHMAN(R-5&6) SC, ELEMENTARY EDUCATION
51	WP(C)/3721/2015 CAVT. NO. 360/2015	MD. FAZAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH	MR. M KHAN(R-7) MR. K R PATGIRI (R7) MR J RAHMAN SC, ELEMENTARY EDUCATION FOR CAVEATOR MRS. C DAS (R7)
52	WP(C)/6732/2015	DITUL CHETIA and 9 ORS Versus THE STATE OF ASSAM AND 17 ORS.	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MR.A DEKA	MR.H R A CHOUDHURY MR.T J MAHANTA MR.S SAIKIA(R 1&2) MR.S ISLAM MR.P P DUTTA MR.A BHATTACHARYYA SC, SECONDARY EDUCATION
53	WP(C)/7222/2015	RATUL CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K MEDHI MR.M AHMED MR H HOQUE	SC, SECONDARY EDUCATION
54	WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)
55	WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)

56	WP(C)/183/2016	AJIT CHANDRA MARDI and 49 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	GA, ASSAM(R 3,8,9) SC, ELEMENTARY EDUCATION(R 1,4) SC, FINANCER 2,10,11 SC, BTC(R 5,6,7)
57	WP(C)/540/2016	SK. MAHBUBUL KARIM Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MD.A HUSSAIN	MR. G N SAHEWALLA (R6) MR.J AHMED(R-6) MR.B CHAKRAVARTY R- 4and5 MS.S KALITA(R-6) SC, SECONDARY EDUCATION(R1-5) MR. Z RAHMAN (R6) MR.A HOQUE(R-6)
	WITH I.A./936/2016 in WP(C)/540/2016	SALIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR.J AHMED MD.S ISLAM MR A HAQUE MS.P HUSSAIN	MR.B CHAKRABORTY(R - 4 & 5) MR.R ISLAM MR.B TALUKDAR(R- SC, Secondary Edu.) MD.A HUSSAIN SC, SECONDARY EDUCATION(R1-5)
	WITH			
58	WP(C)/2331/2016	SALIM UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR.J AHMED MD.S ISLAM MR.S DAS MS.S KALITA MR A HAQUE	GA, ASSAM MR.B CHAKRABORTY(R- 5,6&7) MR.R ISLAM(R-8) MS.A HUSSAIN(R-8) SC, SECONDARY EDUCATION MR.M P SARMA(R-8)
59	WP(C)/1602/2016	ABDUL HAKIM CHOWDHURY Versus THE STATE OF ASSAM and 9 ORS.	MR.T J MAHANTA MR. P DUTTA	MR. B C DAS (R10) MR.A R SIKDAR(R-10) MR.A R SIKDAR(R-10) MR.A MANNAF R - 4 MR.B GOGOI(R-9) MR.M H TALUKDAR(R-10) MR.P NAYAK(R-9) MD A ALI (R10) MR. S I TALUKDAR (R10) SC, SECONDARY EDUCATION
60	WP(C)/2172/2016 CAVT. NO. 119/16	RASHIKUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M HAQUE MR.Z HUSSAIN MRS. N BEGUM	MR. R ISLAM MR. D A KAIYUM SC, SECONDARY EDUCATION FOR CAVEATOR MR. A S CHOUDHURY
61	WP(C)/2561/2016 B/O	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS.	MR.M K CHOUDHURY MR.N BARUA MR.A BARKAKATI MR.T N SRINIVASAN	MR. S BORTHAKUR (R-4) SC, T U MR. C K S BARUAH MR.H C DAS
	WITH			
62	WP(C)/4770/2015	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.N C DAS SC, T U MS.M DEVI MR. K K PARASAR (r-1 to 3)
63	WP(C)/2902/2016	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.A A HUSSAIN	SC, AG MR. R K TALUKDAR (R-3) SC, HIGHER EDUCATION
64	WP(C)/3780/2016	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
65	WP(C)/4937/2016	MRS. JULEE DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.S D PURAKAYATHA MR.U CHOUDHURY	MR. A CHAMUAH SC, HIGHER EDUCATION SC, U G C
66	WP(C)/5552/2016 WP(C) 2573/13(D/O)	MD. GOFFUR ALI KHAN Versus THE STATE OF ASSAM and 8 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MS. A DAS	SC, ELEM. EDU MR. M KALITA (R6) MR. A R TAHBILDAR (R5, R9) MR S SARMA (SC, SSA) MR. J HATIMURIA MR. J HATIMURIA
67	WP(C)/5617/2016	SMT. DEBAJANI DIHINGIA and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCEMR. B. GOGOI

68	WP(C)/5779/2016	DR. JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.R KAKATI MS.A DEKA	MSN KALITAR- 4and5 MR.H J TAMULI(R- 4&5) MR.A R SARMA(R- 4&5) SC, HIGHER EDUCATION
69	WP(C)/158/2017	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MS. S B CHOUDHURY MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MR. S K DAS MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
WITH				
70	WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
71	Cont.Cas(C)/213/2017	REKHA DEVI Versus PRITAM SAIKIA	MR.A K MAHESWARI	MR.D SAIKIA(Sr.Adv.) MR.N SARMA MS.K GOGOI
72	Cont.Cas(C)/218/2017 WITH WP(C)/4800/2011 (D/O), WP(C)/963/2013 (D/O)	AMINA KHATUN Versus S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
73	WP(C)/458/2017	DR. MALA SHARMA Versus THE STATE OF ASSAM and 5 ORS.	MR. C CHOWDHURY MR.M H RAJBARBHUIYAN MR.M MAHANTA MRS. A GAYAN MS.P HATIGAYARI MR.M CHOUDHURY(Sr.Adv.) MR.V A CHOWDHURY MR.P K MUNIR MS.R CHETRI	MR. N BARUA (R-6) SC, EDU
74	WP(C)/533/2017	SADOU BAC SCHOOL SIKHA MATRE AND KENDRIYA COMMITTEE and ANR. Versus THE STATE OF ASSAM and 12 ORS.	MR.B RAMCHIARI MR.A BORO MR.C TALUKDAR	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
WITH				
75	WP(C)/557/2017	ALL B.T.C. L.P. SCHOOL ENGLISH TEACHERS' ASSOCIATION and ANR. Versus THE STATE OF ASSAM and 12 ORS.	MR.B RAMCHIARI MR.A BORO MS.C TALUKDAR	SC, EDUCATION SC, BTC SC, FINANCE
76	WP(C)/1726/2017	SMT. RINKUMANI CHUTIA. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAHSC, A.G. GA, ASSAM MR.B GOGOI(SC, FINANCE.) MR. R K TALUKDAR SC, ELEMENTARY EDUCATION
77	WP(C)/1816/2017	ABDUL KARIM SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MD.M U AHMED MR A R BHUYAN	SC, SECONDARY EDUCATION
78	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
WITH				
	I.A.(Civil)/1692/2021 in WP(C)/1930/2017	THE PRINCIPAL, LALIT CHANDRA BHARALI COLLEGE Versus DR. MUKUL KUMAR SARMA AND 5 ORS.		SC, HIGHER EDUCATION
79	WP(C)/1968/2017	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE Versus THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION SC, BTC
80	WP(C)/2006/2017	MATOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1522/2017 in WP(C)/2006/2017	MATOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.

	WITH I.A.(Civil)/20/2018 in WP(C)/2006/2017	MATOR RAHMAN Versus THE STATE OF ASSAM	MR. M CHANDA MR. S CHOUDHURY	MR. S C KEVAL SC, EDU ASSTT.S.G.I.
81	WP(C)/2489/2017	PABITRA SARKAR Versus THE STATE OF ASSAM and 6 ORS.	MR. B P SINHA MR.S K SINHA	MR.C BARUAH SC, AG MRS. D DAS BARMAN (GA, ASSAM, R 7) MR.B GOGOI SC, EDUCATION SC, FINANCE
82	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.R B GOHAIN MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGHAIN(R- 3&10)
83	WP(C)/3932/2017 WITH WP(C)/1595/2015 (D/O)	HAMEN BORDOLOI and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM MR.K K NANDI(R- 5&6) MR.SHEELADITYA(R-8) MS.P KALITA(R- 5&6) SC, ELEMENTARY EDUCATION MR.S GHOSH SC, FINANCE SC, HIGHER EDUCATION
84	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.S BORA MS.J RAJKUMARI	SC, EDUCATION SC, BTC
85	WP(C)/5195/2017	KUSHAL DEV SARMAH Versus THE STATE OF ASSAM and 4 ORS.	MRS.R DEVI MR.A R TAHBILDAR	SC, EDUCATION SC, BTC
86	WP(C)/5390/2017	GENARAM NARZARY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MS.R GOGOI MR.PARAG J SAIKIA	SC, BTC SC, EDUCATION
87	WP(C)/6222/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR. D A KAIYUM SC, SECONDARY EDUCATION SC, G U
88	WITH WP(C)/5678/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR.J ABEDIN(R-4) MR.D A KAIYUM(R-4) MR.E HUSSAINR-4 SC, SECONDARY EDUCATION SC, G U
89	WP(C)/6302/2017	ABDUS SAMAD Versus THE STATE OF ASSAM and 5 ORS.	MR.J AHMED MS.M AHMED	MR.A DASR-6 MR.S DUTTA(R-6) SC, EDUCATION
90	WP(C)/7027/2017	ATUL CH. DAS Versus THE STATE OF ASSAM and 54 ORS.	MR. D K DAS MR.P J SAIKIA MR. M PATHAK MS.R GOGOI MS.D DUTTA MR. P TIMUNG	MS.G R MAHILARY MR. D SARMAH (R9, R10, R12, R13, R15-R18, R21- R23, R25-R30, R32, R34- R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) MS. K JAIN (R9, R10, R12, R13, R15-R18, R21-R23, R25-R30, R32, R34-R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) SC, BTC
91	WP(C)/7044/2017	MADANI NAGAR ARABIC COLLEGE and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.N THAPA MR.B SINHA MR.M GOGOI	MR. T U LASKAR GA, ASSAM MS. N DEY MS. S DASGUPTA SC, SECONDARY EDUCATION SC, A A U MS.P KATAKI
92	WP(C)/7727/2017	DWIJENDRA NATH BARMAN Versus ASSAM AGRICULTURAL UNIVERSITY and 4 ORS.	MR.S NATH MR.G J SHARMA	SC, HIGHER EDUCATION SC, FINANCE
93	WP(C)/8166/2017	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MR. M KHAN MS. K DEVI MR. U K NAIR MR J RAHMAN KAKALI DEVI	SC, HIGHER EDUCATION SC, FINANCE
94	WP(C)/189/2018	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
95	WP(C)/651/2018	NO.122 RANGIRGHAT L.P. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	GA, ASSAM

96	WP(C)/781/2018	AMUDUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. P. K .ROYCHOUDHURY(R-8) MR. D A KAIYUM MR. JUNM LASKAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED MS. M MEDHI MS. A AHMED
97	WP(C)/4703/2018	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14,16,18,22,24-28,30,32,33,3539,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14,16,18,22,- 4-28,30,32,33,3539,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14,16,18,22,- 4-28,30,32,33,3539,41) MR. M SARMA (R-1,7-10,13,14,16,18,22,- 4-28,30,32,33,3539,41) MR. S SHARMA	SC, HIGHER EDU MR. H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
98	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
99	WP(C)/6479/2018 CAVT. NO.0757/2018	ABDUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN S BEGUM	SC, SEC. EDU. MD. A A KHAN MR. A AHMED FOR CAVEATOR
100	WP(C)/8475/2018	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. N J DAS MR. S H ZAMAN	SC, ELEM. EDU MR. R BORPUJARI (SC, FINANCE DEPTT.)
101	WP(C)/8823/2018	MAKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	SC, SEC. EDU. MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) MR. M K CHOUDHURY (R3)
102	WP(C)/1361/2019	ASIMIA SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	SC, SEC. EDU. MR. M KHAN (R6) GA, ASSAM MR. J RAHMAN (R6) KAKALI DEVI (R6)
	WITH			
103	WP(C)/6185/2021	MD. NAJEERUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-III

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/5558/2010	ROBIN KHAN Versus THE STATE OF ASSAM and ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	MR.B K BHAGAWATI MR.S BANIK MR.C C DEKA ADDL. SR. GA, ASSAM MS.R CHAKRABORTTY SC, K A A C
2 WP(C)/6334/2010	DIPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MR.B TALUKDAR MR.M DAS	GA, ASSAM MR.G BAISHYA SC, AG MR. R K TALUKDAR (R-4) MR P NAYAK SC, SAD SC, IAAD
3 WP(C)/6499/2010 WITH LCR	THE STATE OF ASSAM Versus SMT.SWAPNA DUTTA	MR.B J GHOSH JR. GA, ASSAM	MR.Y DOLOI MR. S K GHOSH MS F AHMED ADDL. AG, ASSAM
4 WP(C)/491/2011	JIBAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND ORS	MSB DEVI MR. U K NAIR MR.R SARMA MS.K D SARMAH MR. G CHAMUAH MR. S P SHARMA MR S J SAIKIA MS U SHARMA	GA, ASSAM MR.D SAIKIA MR.H DEKA MR.A K SARMA SC, F.DEPTT.
5 WP(C)/2164/2011	KESHAB CHANDRA CHETIA Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	GA, ASSAM
6 WP(C)/2729/2011	WAHEDUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MS.M BARMAN MR.M ISLAM	GA, ASSAM MR.A K SARKAR SC, PWD SC, RAILWAY
7 WP(C)/2824/2011	INDRESWAR GOGOI Versus ASSAM STATE AGRICULTURAL MARKETING BOARD and ORS	MR.Y S MANNAN MR.S MUNIR MS.U SARMA	MR.M PHUKAN SC, A S A M B
8 WP(C)/3110/2011	BIKASH BORO and 2 ORS Versus THE UNION OF INDIA and ORS	MS.N PHUKAN MR.PARAG J SAIKIA	C.G.C. MR.S BARUAH MR.H GUPTA ASSTT.S.G.I.
9 WP(C)/3120/2011	NIREN CHANDRA KALITA Versus THE STATE OF ASSAM AND ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A M S MAZUMDER	GA, ASSAM MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA

10	WP(C)/3139/2011	PROF. DR. BHUPENDRA NATH ROYCHOUDHURY Versus THE GAUHATI UNIVERSITY and ORS.	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.A DEKA	MR.S CHAKRABORTY SC, G U MR.L P SHARMA
11	WP(C)/3441/2011	THE WORKMAN OF SANKAR TEA ESTATE Versus THE MANAGEMENT OF SANKAR TEA ESTATE and ANR	MR.P KALITA MRS.A BHATTACHARYYA	MR.S N SARMA MR.A SARMA MS.B BHARALI MR.A JAHID
12	WP(C)/3489/2011	LOLIT CHANDRA BORO Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.L R MAZUMDER MISSS PHUKAN MS.S TAMULI	MR.D SAIKIA SC, F.DEPTT.
13	WP(C)/3576/2011	BIBHAS KANTI BHATTACHARJEE Versus THE ASSAM CO-OPERATIVE APEX BANK LTD and ORS.	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.P N GOSWAMI SC, APEX BANK
14	WP(C)/3702/2011	PULIN CHANDRA BORA Versus THE FOOD CORPORATION OF INDIA and ORS	MS.B DUTTA MR.A M DUTTA MR.A DUTTA MR.S K SHARMA MR.D BHUYAN	MR.P K ROY SC, F C I
15	WP(C)/3753/2011	SAUMAN TALUKDAR Versus OIL INDIA LIMITED and ANR	MR.A DEKA MR.R MAZUMDAR MR.S P DAS MR.A KUMAR	MR.A M DUTTA SC, OIL
16	WP(C)/3772/2011	SMT. ANITA HALDAR Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.B RAHMAN MS.B BHUYAN MR.S SHARMA MS.P PATHAK MS.A SAIKIA	MR.H K BARMAN MS.R DEKA SC, PWD MRS.A VERMA
17	WP(C)/3946/2011	MRS. TARANGINI DEVI Versus THE STATE OF ASSAM AND ORS	MS.A K CHOUDHURY MR.D CHOUDHURY MS.G MAHANTA	MR.D SAIKIA MR. S K MEDHI (R-2) MR.I CHOUDHURY MR.R K TALUKDAR SC, PWD SC, F.DEPTT.
18	WP(C)/4008/2011	SECRETARY , ASSAM CHAH MAZDOOR SANGHA Versus THE STATE OF ASSAM AND ANR	MR.S CHAKRABORTY MR.N BARUAH	MR.C BARUAH GA, ASSAM MR.T BARUAH
19	WP(C)/4036/2011	AJIT KUMAR KHATONIAR Versus OIL INDIA LIMITED and ORS	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	MR.A SARMA ASSTT.S.G.I. SC, OIL
20	WP(C)/4184/2011	RABEN CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.H R AHMED MD.S ALI	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
21	WP(C)/4209/2011	DALIMI TAYE PATIR and ORS. Versus STATE OF ASSAM and 5 ORS.	MRS.R S DEURI MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MS.S SARMA MR.B GOGOI SC, F.DEPTT. SC, DLR
22	WITH WP(C)/4244/2011	GITA RANI KARMAKAR and 83 ORS. Versus STATE OF ASSAM and ORS.	MR.B C DAS MR.R ISLAM MR.B SINHA MR.B K BRAHMA	MR.B K SARMA SC, SOCIAL WELFARE SC, BTADC
23	WP(C)/4248/2011	TRILOCHAN PATRA Versus THE UNION OF INDIA and ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MR.P DEKA	MR.M BHAGABATI C.G.C. MR G PEGU, CGC ASSTT.S.G.I. MS.H TERANGPI
24	WP(C)/4338/2011	PABINDRA CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.A TALUKDAR MR.M K MISRA MR.M CHOUDHURY MR. M MAHANTA MR.A GOGOI L SANGTAM	GA, ASSAM

25	WP(C)/4426/2011	DR. MONJULA DAS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.P K SHARMA	MR.D SAIKIA MR.I CHOWDHURY SC, HEALTH MR.N KHATANIAR
	WITH			
26	WP(C)/4646/2012	MANJULA DAS Versus STATE OF ASSAM and ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.P MEDHI MR.P K SHARMA	SC, HEALTH
27	WP(C)/4626/2011	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA MR.P J CHETIA	GA, ASSAM
	WITH			
28	WP(C)/4704/2010	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MS.J SAIKIA MR.P J CHETIA	GA, ASSAM
29	WP(C)/4632/2011	MD. SHAFIKUL ISLAM DEWAN Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MR.A KUMAR	MR.M BHAGABATI ASSTT.S.G.I. MS.R DEVI C.G.S.C.
30	WP(C)/4689/2011	BUDDHESWAR SINGHA Versus THE STATE OF ASSAM AND ORS	MRS.R S DEURI MS.B BHUYAN MS.P PATHAK MS.A SAIKIA	MR.B D DAS GA, ASSAM SC, A S E B
31	WP(C)/4767/2011	ASHIM PRAKASH SARMA Versus THE STATE OF ASSAM AND ORS	MR. P K BORAH MR.U K DEKA MS.P BORAH MR.S BORTHAKUR	DR. B AHMED GA, ASSAM
32	WP(C)/4813/2011	SAMRAT GUPTA and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.B D GOSWAMI MR.T CHUTIA MR.K BHATTA	GA, ASSAM MR.R K BORA
33	WP(C)/4860/2011	LNK 188 RAMEZUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MR.A A TARAFDAR MR.A S CHOUDHURY MD.A MALEQUE	GA, ASSAM
34	WP(C)/4899/2011	ASHIT KUMAR GOSWAMI Versus THE UNION OF INDIA and ORS	MR.F K R AHMED MR.A ALI MD.S ISLAM MR.M K HUSSAIN MR.A CHOUDHURY	MR.N C DAS C.G.C. MRS A GAYAN(R-1) MS.J HUDA MR.M K MISHRA ASSTT.S.G.I.
35	WP(C)/5393/2011	DIPAK SARMAH Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MR.A SARMA MR.M ALI MR.M BORTHAKUR	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR.B J GHOSH
36	WP(C)/5926/2011	KHAGENDRA NATH BARO Versus STATE OF ASSAM and ORS.	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	MR.N CHAKRABORTY MR. B GOSWAMI(Adl. AG,Assam) MR.C GOSWAMI SC, WATER RESOURCE
37	WP(C)/6409/2011	G/3900520Y, PRADEEP SINGH CHEEMA Versus UNION OF INDIA and ORS.	MR.P N CHOUDHURY MS.S BORA MR.R PHUKAN	MR.A K BORA C.G.C. MRS A GAYAN ASSTT.S.G.I.
38	WP(C)/6433/2011	SMT BEDAWATI SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. D C BORAH MS.B M LAHKAR MS.S KALITA	GA, ASSAM

39	WP(C)/6536/2011 WP(C) 5723/2011(D/O)	KARUNA BHATTA Versus THE UNION OF INDIA and ORS	MR.U K NAIR(Sr.Adv.) MR.B TALUKDAR MR.M M KATAKI MR.M DAS	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA ASSTT.S.G.I. SC, CCI
40	WP(C)/30/2012	DHARANI DEORI Versus ASSAM GRAMIN VIKASH BANK and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MRK K DAS MR.A BHATTACHARYA MR.S M RAHMAN	MR.D CHAKRABORTY MR.S DUTTA
41	WP(C)/164/2012	AJIT CHETIA Versus THE STATE OF ASSAM AND ORS	MR.N N B CHOUDHURY MR.A GOHAIN MR.D DAS MR.B PADUN	GA, ASSAM MR.J I BORBHUIYA SC, P H E
42	WP(C)/173/2012	SANTANU DAS and ANR. Versus THE STATE OF ASSAM AND ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A MATIN	
WITH				
43	WP(C)/106/2012	SANKAR KR. PAUL and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A MATIN	GA, ASSAM
44	WP(C)/337/2012	MAMONI DEKA Versus THE UNION OF INDIA and ORS	MR.R P SHARMA MR.J K PARAJULI MR.D M NATH MRS.N S PARAJULI	MR.D SAIKIA MR.K R PATGIRI MR.D CHAKRABORTY MISSC DAS MR.S DUTTA SC, FINANCE ASSTT.S.G.I.
45	WP(C)/530/2012	DEVEN CH. KHANIKAR and 4 ORS Versus OIL INDIA LTD. , DULIAJAN and ORS.	MR.C BARUAH MR.B BARUAH MR.T BARUAH	MR.S N SARMA MR.A SARMA SC, OIL
46	WP(C)/532/2012	NIRMAL KONWAR Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MRSB BHUYAN SC, P W D
WITH				
47	WP(C)/520/2012	AKHTAR ALI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MS.B DUTTA MRSB BHUYAN SC, PWD
WITH				
48	WP(C)/521/2012	PULIN MEDHI Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.D DEKA	MRSB BHUYAN SC, PWD
49	WP(C)/554/2012	MRINMOY GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR.A THAKUR MR.J P SARMA MR.D M NATH	GA, ASSAM SC, AG SC, FINANCE
50	WP(C)/581/2012	SHRI RAHIZ UDDIN and 5 ORS Versus THE UNION OF INDIA and ORS	MR.N AHMED MR.I F ALI MR.A AHMED MRS.P GOGOI MS.J DUTTA	C.G.C. MR.K PAUL MR.C K S BARUAH ASSTT.S.G.I. SC, C.G.C.
51	WP(C)/994/2012 WITH LCR	THE WORKMAN SRI SIMANTA KATAKY OF KOOMTAI TEA ESTATE Versus THE MANAGEMENT OF KOOMTAI TEA ESTATE and ANR.	MR.P KALITA MRS.A BHATTACHARYYA	MR.D BARUAH MS.B DAS MR K SAHARIA
52	WP(C)/1135/2012	FATEMA KHATUN @ FATEMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.B K SARMA SC, SOCIAL WELFARE
53	WP(C)/1157/2012	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MR.U K NAIR MS.S SULTANA MR.J HUDA	SC, HEALTH & F W SC, FINANCE

54	WP(C)/1169/2012	RAJENDER SINGH Versus THE UNION OF INDIA and ORS	MR.T N SRINIVASAN	MR.S SARMA SR. CGC ASSTT.S.G.I.
55	WP(C)/1198/2012	PANKAJ RAJBONGSHI and 19 ORS. Versus THE STATE OF ASSAM AND ORS	MR.S CHETIA MR.P D NAIR MR.A CHOUDHURY MR.A GOEL	SC, A S E B
56	WP(C)/1206/2012 CAVT. NO. 261/2012	BIBHUTI BHUSAN DAS Versus THE STATE OF ASSAM AND ORS	MR.J AHMED MR A N AHMED MR.M DAS MS.N JAHAN	MR.B D DAS MR.N GOSWAMI MR.H K SARMA FOR CAVEATOR SC, HEALTH GA, ASSAM
57	WP(C)/1319/2012	HAV. MEHER SINGH and 7 ORS Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.B SINGHA MS.K BHUYAN	
58	WP(C)/1350/2012	THE ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus STATE OF ASSAM and ORS.	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P BARMAN MR.J N GOGOI MRS OJAH	MR.S SAIKIA SC, PWD
59	WP(C)/1368/2012 WITH LCR	THE WORKMAN MD. SAFFAUDDIN ALI Versus THE MANAGEMENT OF KOOMTAI TEA ESTATE and ANR.	MR.P KALITA MRS.A BHATTACHARYYA	MR.D BARUA MS.B DAS MR K SAHARIA
60	WP(C)/1647/2012	SYED MUSLIMUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED	SC, WATER RESOURCE
61	WP(C)/1667/2012	BISWA NARAYAN MACHARY Versus THE STATE OF ASSAM AND ORS	MR.B SARMAH MR.T K PATHAK	GA, ASSAM MR.P N GOSWAMI SC, APEX BANK
62	WP(C)/1680/2012	PRADYUT BARUAH Versus PRINCIPAL SECRETARY GOVERNMENT OF ASSAM and ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM SC, FINANCE
63	WP(C)/1698/2012	BIPIN CHANDRA THAKURIA Versus THE STATE OF ASSAM AND ORS	MD.B HUSSAIN MR.A K HUSSAIN MR.N I KHAN MRSS H HUSSAIN	GA, ASSAM SC, BTC
64	WP(C)/1715/2012	ASOM ABKARI KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ORS	MR J ABEDIN MRS. B GOGOI MS.B GOGOI MR H HOQUE	MR.C BARUAH SC, EXCISE DEPTT.
65	WP(C)/1781/2012	AYNAL HOQUE Versus THE UNION OF INDIA and ORS.	MR. P K BORAH MR.M K DEURI MS.P BORAH MR.S BORTHAKUR	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
66	WP(C)/2122/2012	NABA KUMAR HALOI and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.O P SUNAR	GA, ASSAM
67	WP(C)/2408/2012	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
68	WP(C)/2762/2012	RAKESH HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.R K MALAKAR MRS.H KALITA MS.G GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM
69	WP(C)/2869/2012	MRS. KAUSHILA DEVI Versus THE DIRECTOR GENERAL ASSAM RIFLES and ORS		C.G.C. MS.B SARMA ASSTT.S.G.I.

70	WP(C)/2934/2012	BHORAT CH. BORAH Versus THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS MRSA VERMA	MR.T ROY MS S CHAKRABORTY (r-1,2,3) MR.P SEN
71	WP(C)/3173/2012	NABAJIT BARUAH Versus THE STATE OF ASSAM AND ORS	MR.B K BHATTACHARJEE MISSA CHETIA	GA, ASSAM
72	WP(C)/3179/2012	SMT. DEEPA BORKAKOTI Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MR.J DAS	SC, FINANCE & TAXATION MS.B CHOUDHURY MR.S SAHU
	WITH			
73	WP(C)/4487/2012	DWIJEN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MR.J DAS MR.S DUTTA	MS.B CHOUDHURY MR.S SAIKIA MR.S SAHU SC, TAXES
74	WP(C)/3204/2012	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.H DAS MR.K M HALOI MR.A K DEKA SC, I O C
75	WP(C)/3251/2012	NITUL CHUTIA Versus THE STATE OF ASSAM AND ORS	MR.S RANA MS.R GOHAIN MR.D DEKA	MRS.V L SINGH SC, REVENUE
76	WP(C)/3259/2012	L. DAYANANDA SINGH Versus THE UNION OF INDIA and ORS	MR.S SAIKIA MR.B BASUMATARY MR.M G SINGH	SC, RAILWAY
77	WP(C)/3277/2012	EX CONSTABLE, SRI NELSON BASUMATARY Versus THE STATE OF ASSAM AND ORS	MR.S S BAROOAH	GA, ASSAM
78	WP(C)/3289/2012	IMDADUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MD.A J ATIA MRJ UDDIN	GA, ASSAM MRS.V L SINGH SC, REVENUE
79	WP(C)/3335/2012	NILO BARTHAKUR Versus THE STATE OF ASSAM AND ORS	MR.M ALAM MR.G BORDOLOI	SC, FOOD & CIVIL SUPP. MR.M H ANSARI SC, FINANCE
80	WP(C)/3340/2012	VARINDER KUMAR Versus UNION OF INDIA and ORS.	MR.P ROY MR.I ALAM MS.N DAS MR.T U SK.	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
81	WP(C)/3468/2012	DR SHAKUNTALA LASKAR Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	GA, ASSAM SC, EDU
82	WP(C)/3539/2012 WITH WP(C)/3462/2012 (D/O)	PROBITRA KHAKHLARY and 104 ORS Versus THE UNION OF INDIA and ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.G N SAHEWALLA MS..N K DEVI MRN ANIX SINGH ASSTT.S.G.I.
	WITH MC/2621/2012 in WP(C)/3539/2012	PROBITRA KHAKHLARY and 104 ORS Versus THE UNION OF INDIA and ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.G N SAHEWALLA MS..N K DEVI ASSTT.S.G.I. MRN ANIX SINGH
83	WP(C)/3576/2012	BASANTA KR. ROY Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.G PEGU(R-9) SC, PENSION and PUBLIC GRIEVANCES ASSTT.S.G.I.

84	WP(C)/3580/2012	DHARMESWAR BORO Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.C K S BARUAH ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
85	WP(C)/3594/2012	DEBMOHAN RAJBONGSHI Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM MR.U K NAIR ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
86	WITH WP(C)/3577/2012	JOGENDRA NATH BORO Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM MR.U K NAIR ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
87	WP(C)/3873/2012	MRINAL KR. BORAH Versus THE ASSAM STATE CO-OPERATIVE AGRICULTURAL and RURAL DEVELOPMENT BANK LTD. and ANR	MR.K K PHUKAN MS.P GOGOI MS.D CHETIA	MRA SHARMA MR.H ROHMAN SC, ASCARD BANK
88	WITH WP(C)/4911/2010	RANJIT RAJKHOWA and ANR. Versus THE ASSAM STATE CO-OPERATIVE AGRICULTURAL and RURAL DEVELOPMENT BANK LTD. and ANR.	MR.K K PHUKAN MR.S M SARMA MR.N K DUTTA MR.A HAZARIKA	SC, ASCARD BANK
89	WP(C)/3906/2012	SANKAR SAHU Versus THE ASSAM STATE ELECTRICITY BOARD and ORS	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI MS.C SARMA	SC, A S E B
90	WP(C)/3949/2012	NILA KANTA SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.D C K HAZARIKA MS.S DHADUMIA MS.P DEVI	GA, ASSAM MR.A J DAS(R- 3 to 8) MR.T ROY MR.N BORUAH(R- 3 to 8) MR.S DEY MR.P SEN
91	WP(C)/3978/2012	DILIP SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	DR.B AHMED SC, CO-OP. MR.D DAS MR.Z AHMED
92	WP(C)/4007/2012 CAVT. NO. CAVT. 1054/12 WITH LCR	MD. NURUZZAMAN AHMED and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.P SHARMA MSP MEDHI	MR.U K NAIR MR.S SAIKIA MR.A CHETRY MRS.S P NAIR SC, PWD FOR CAVEATOR
93	WP(C)/4165/2012	MISS SHARIBUL NESSA Versus THE STATE OF ASSAM AND ORS	MRM J QUADIR MR.S AHMED MD.GIASH UDDIN MS.P YASMIN	GA, ASSAM MR.B K SHARMA SC, SOCIAL WELFARE
94	WP(C)/4266/2012	MD. MUKUT ALOM Versus THE UNION OF INDIA and ORS	MR.D A KAIYUM MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR MR.Z RAHMAN	C.G.C. MR.S BARUAH MS.A DAS ASSTT.S.G.I.
95	WP(C)/4268/2012	JAKIR HUSSAIN and 10 ORS. Versus THE STATE OF ASSAM and ORS.	MR.U DUTTA MR.B D BORAH	MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
96	WP(C)/4312/2012	SMTI MINU KURMI LOHAR Versus THE STATE OF ASSAM AND ORS	MR.S ISLAM MR.S U AHMED	GA, ASSAM SC, SOCIAL WELFARE

97	WP(C)/4379/2012	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.D SARMAH MR.A SARMA MR.T BARUAH MR.S DUTTA MRM P GOSWAMI	MR.P K ROY SC, F C I
98	WP(C)/4423/2012	JAYANTA MOHAN SINGHA Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
99	WP(C)/4691/2012	MANUMATI DEORI and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	SC, HEALTH
100	WP(C)/4700/2012	MD. HASSAN ALI SR NO. 330832 Versus LIFE INSURANCE CORPORATION OF INDIA and ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.S NATH(R- 1-4) MR.G J SHARMAR- 1-4 MR.S DEY MR.P SEN
101	WP(C)/4705/2012	BIPLOB DEB and 4 ORS Versus THE UNION OF INDIA and ORS	MR. P K BORAH MS.P BORAH MR.S BORTHAKUR	MR. S C KEYAL (ASGI) MR.D K SAIKIA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR. B SARMA SC, C.G.C.
102	WP(C)/4713/2012	ASHOK KUMAR SARMA Versus THE STATE OF ASSAM AND ORS	MR.H RAHMAN MR.P D NAIR MR.P GOSWAMI MR G ALAM MR.P J MEDHI MS.S GOGOI	MR.U K GOSWAMI SC, EDU
103	WP(C)/4734/2012	DHAN SHARMAH Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.D P BORAH SC, HEALTH
104	WP(C)/4766/2012	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	MR.M K CHOUDHURY GA, ASSAM MR.A BARKATAKI MR.N BARUAH SC, FINANCE
WITH				
105	WP(C)/5591/2010	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	GA, ASSAM MR.D SAIKIA SC, F.DEPTT.
106	WP(C)/4823/2012	SANTI RAM NATH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.P N GOSWAMI SC, APEX BANK
107	WP(C)/4882/2012	RAJIV KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K DEKA MR.V RAJKHOWA MR.S BORTHAKUR MR.P K BORA	SC, SOCIAL WELFARE
108	WP(C)/5158/2012	SAIBAL SHOBHAN DEB Versus ASSAM CO-OPERATIVE APEX BANK LIMITED and ORS.	MR.N DHAR MR.S CHAKRABARTY	MR.P N GOSWAMI SC, APEX BANK
109	WP(C)/5247/2012	DIBYAJYOTI KONCH Versus THE STATE OF ASSAM AND ORS	MR.P KATAKI MR.I CHOUDHURY MR.S P DAS	MR. G CHAMUAH MR.K SINGHA SC, PWD MS.R DEVI
110	WP(C)/5332/2012	DANDA MATTACK Versus THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH SC, A S T C
111	WP(C)/5357/2012	UTPAL HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.

112	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. ASSTT.S.G.I.
113	WP(C)/5412/2012	NO. 9585333 SHIV NARAYAN Versus UNION OF INDIA and ORS.	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MS.B DAS ASSTT.S.G.I.
114	WP(C)/5441/2012	SMTI USHA DAS Versus THE CHAIRMAN, ASEB and 4 ORS	MS.N PHUKAN MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, A S E B
115	WP(C)/5488/2012	ANANDA KESH and 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH	GA, ASSAM SC, FINANCE
116	WP(C)/5496/2012	GYANI SINGH Versus UNION OF INDIA and ORS.	MR.S SAIKIA MRU SARMA	C.G.C. MRS A GAYAN(R-1 to 3) MR.J M A CHOUDHURY SC, C.G.C.
117	WP(C)/5611/2012	PUHAT SING TAKBI Versus THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A AHMED MR.A MATIN	MR.C BARUAH GA, ASSAM MR.R MAJUMDAR MR.G BAISHYA SC, AG MS.J CHETRY MR.H CHETRY SC. AG ASSAM
118	WP(C)/5735/2012	NIRMAL KUMAR Versus THE HINDUSTAN PAPER CORPORATION LTD. and 5 ORS	MR.R S CHOUHAN	MR.DILIP DEY MR.S SARMA MRD N BHATTACHARYA MR.R HAZARIKA MR.J ROY MS.P BORAH MR.S BORTHAKUR MS.S KAKOTI
119	WP(C)/5809/2012	MANORANJAN NARZARY Versus THE UNION OF INDIA and 2 ORS	MR.D GOSWAMI MR. G CHOUDHURY MR.A K HALOI	MR.N BARUA C.G.C. ASSTT.S.G.I.
120	WP(C)/6080/2012	RAM KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MRS.S P NAIR MR.G Z AHMED	MR.C BARUAH MR.B GOSWAMI SC, AG SC, WATER RESOURCE SC, SOCIAL WELFARE
121	WP(C)/6121/2012	RITA PHUKAN and ANR. Versus STATE OF ASSAM and ORS.	MS.P DAS MR.N BARUAH MS.R T DAS MS.S DAS	SC, SOCIAL WELFARE
122	WP(C)/6163/2012	SMTI REENA PEGU Versus THE STATE OF ASSAM AND 3 ORS	MS.S BORA MS.K BARUAH MR.Z AHMED MS.M BHUYAN	MR.B K SARMA SC, SOCIAL WELFARE
123	WP(C)/6195/2012	SURANJIT DAS and 16 ORS Versus THE UNION OF INDIA and ORS	MR.R C PAUL MS.S ROY	MR.M BHAGABATI C.G.C. ASSTT.S.G.I.
124	WP(C)/6286/2012	DIPAK BHAGAWATI Versus UNION OF INDIA and ORS.	MS.D BORGHAIN MR.B GOGOI MR.P GOHAIN	MR.A SARMA MR.K C ROY(R-1&2) C.G.C. MR.S SARMA MR.B SHARMA MR.T K BHUYAN MR.S K DEKA ASSTT.S.G.I.
125	WP(C)/6320/2012	LACHIT SAIKIA and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.A SHARIF MR.F ISLAM	GA, ASSAM
126	WP(C)/6332/2012	BORNALI SAIKIA Versus STATE BANK OF INDIA and ORS.	MR.P J SAIKIA MR.K BARUAH MS.K SAIKIA	MR.S S SHARMA MR.R SHARMA

127 WP(C)/6333/2012

DR. BISWAJIT SHARMA
Versus
PRINCIPAL SECRETARY. and ORS

MR.S SAIKIA
MS.D P HAZARIKA
MS.N G SARMA
MR.A HAZARIKA

GA, ASSAM

128 WP(C)/6405/2012

SMTI JOYTI DOLEY @ JYOTI DOLEY PEGU
Versus
THE STATE OF ASSAM AND 6 ORS

MR.S ISLAM
MR.S U AHMED
MRA HAWARI

GA, ASSAM
SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6809/2010	ASSAM STATE ELECTRICITY BOARD and ANR. Versus ELECTRICITY OMBUDSMAN and ANR.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. N J DUTTA MR. D NATH	MS.B S GOYAL MR. B BARMAN (R-2) MR. B D DEKA (R-2) MR. A J HAZARIKA MS. N UPADHYAY (R-2) MS.B GOGOI MR. M DAS (R-2) MR. P DAS (R-2) N CHAUDHURY (R-2)
2	WP(C)/4053/2012	ON THE DEATH OF MUNINDRA NATH ACHARYEE, HIS LEGAL HEIRS MRS. RENUPROBHA ACHARYA Versus OIL INDIA LTD and ORS.	MRG P BHOWMIK MR.G UZIR MR.S S ROY MR.M SAIKIA	MR.S N SARMA GA, ASSAM MRS.V L SINGH SC, O I L SC, REVENUE
3	WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM MR.D K DAS MS.J BORGHAIN MSG ACHARJEE
	WITH MC/3294/2012 in WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM
4	WP(C)/5478/2012 WITH LCR	MD. SAHIDUL ISLAM and 4 ORS Versus PRAFULLA KALITA and 2 ORS.	MR. S K GOSWAMI MR. R K BHUYAN MR.R RABHA MR. K SAIKIA MR. A KALITA	GA, ASSAM MR.K SARMA MR.A C SARMA MR.S SAIKIA MR. B D DEKA MR. M DAS MR.P MEDHI N CHAUDHURY
5	WP(C)/598/2013	PRONAB ADHYAPAK Versus THE STATE OF ASSAM	MR.M K CHOUDHURY MRP BHARDWAJ	DR.B AHMED SC, CO-OP. JR. GA, ASSAM MR.R N DAS MRJ CHUTIA
6	WP(C)/1378/2013 WITH LCR	SK. AKLIM UDDIN Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.U DUTTA	MRS.V L SINGH MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM SC, REVENUE

7	WP(C)/1466/2013	M/S ASSENT CHEMICALS LIMITED Versus THE HINDUSTAN PAPER CORPORATION LIMITED and 5 ORS	MR.J I BORBHUIYA MRS.F BEGUM MSM L GOPE MS.N HAWELIA MR.L MOHAN MR.N PATHAK MSP DEKA MS.J SARMA MR.K H CHOUDHURY	MR.S SARMA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR
8	WP(C)/1806/2013	RAICHAI 'KA' , 'KHO'..... and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.R BORUAH	GA, ASSAM
9	WP(C)/1816/2013	SHANTI KUMAR JALAN and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR.D SAIKIA MRS.V L SINGH SC, HEALTH SC, REVENUE SC, PWD
10	WP(C)/2311/2013	M/S D.B. ASSOCIATES Versus THE STATE OF ASSAM AND 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	SC, PWD
11	WP(C)/2355/2013	BHASKAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.P P BORTHAKUR MRK SINGH	DR.B AHMED SC, IRRIGATION
12	WP(C)/3085/2013	SMTI. JYOTI BEZBARUA GOSWAMI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL
	WITH MC/2094/2014 in WP(C)/3085/2013	DILIP KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 6 ORS	MR.S BANIK MR.G RAHUL MS.B SARMA MR.M AHMED MR.S K ROY	MR.S S SHARMA GA, ASSAM MR.R SHARMA MR.P HAZARIKA SC, BSNL
13	WP(C)/3152/2013	MD. HASMAT ALI and 6 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR.T J MAHANTA MR.R J BORDOLOI MR.P K TALUKDAR	MR.N C DAS(R-12) MR.B C DAS MR.Z MUKIT MR.M TALUKDAR(R-7&11) MS.P GOSWAMI GA, ASSAM MR.A SATTAR MR.M HAQUE MRS.V L SINGH MD.A HUSSAIN MR.S AHMED MR.B BARMAN(R- 7&11) MS.R R BARUAH MR.R K JAIN MR.F SATTAR MRA UPADHYAY SC, REVENUE MR.P UPADHYAY MRT BORA
14	WP(C)/3416/2013	JAGADISH DOLEY and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.P K GOSWAMI MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.G N SAHEWALLA GA, ASSAM MS.K YADAV MR.R HUSSAIN MR.R SARMA MR.MD ASLAM MS.G SUTRADHAR MR. A KABRA MRM J QUADIR MR. D MAZUMDAR MR.S ISLAM MR.P DEKA MR. A CHETIA MS.P SHARMA MS.S DAS MRA HAWARI MS.A BARUA MR.R L YADAV

15	WP(C)/3489/2013	MRS. JAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.H R KHAN MR.N ISLAM MS.N GOSWAMI MRS.H KALITA	GA, ASSAM
16	WP(C)/3542/2013	M/S LAKSHMI ENTERPRISE and ANR. Versus THE UNION OF INDIA and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	MR.S CHETIA SC, NF RLY
17	WP(C)/3574/2013	SYED BUBUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.H DAS MS.T SOM MS.B BHUYAN MS.S KALITA MS.R BORGHAIN	GA, ASSAM
18	WP(C)/4172/2013 WITH LCR	ON THE DEATH OF PULEN PHANGCHO, HIS LEGAL HEIRS SHRI BABURAM PHANGCHO AND ANR Versus ASSAM BOARD OF REVENUE and 2 ORS	MR. B D DAS MR. H K SARMA MR. P BHOWMICK MR. D NATH MR. S DUTTA MS. S G BARUAH MS. C DUTTA	GA, ASSAM MR. K BHATTACHARJEE MS. M BHATTACHARJEE MR. A ALI MR. D BANERJEE MR. P BORGHAIN SC, REVENUE
19	WP(C)/4186/2013 CAVT. NO. 715/13	BIKRAMJIT BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.B D GOSWAMI MR.S SARMA MR. P K BORAH MR.T CHUTIA	MR.A SARMA MS.S SEAL MS.B SARMA FOR CAVEATOR SC, EXCISE DEPTT.
20	WP(C)/4330/2013	LAKSHMINATH BEZBARUAH PUTHIBHARAL SITUATED AT METUAKUCHI GEJIA CHOUCK and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM MR.A NATH SC, REVENUE
21	WP(C)/4753/2013	GENERAL SECRETARY MANTRI Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	GA, ASSAM MR. T C CHUTIA(GA,ASSAM) MS.A SHARMA(R- 3 & 4) SC, FINANCE MRSA VERMA
	WITH MC/3765/2013 in WP(C)/4753/2013	ASSAM RASTRABHASA PRACHAR SAMITY KARMI SABHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MS.A SHARMA MRSA VERMA SC, FINANCE
22	WP(C)/4827/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
	WITH			
23	WP(C)/4550/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
24	WP(C)/4898/2013 WITH WP(C)/1572/2009 (D/O)	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.P DAS MR.G DAS ASSTT.S.G.I.
25	WP(C)/5254/2013	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
26	WP(C)/5275/2013	STATE OF ASSAM and 2 ORS Versus ABDUL RAHMAN and ANR.	MR.M MAHANTA MS.R DEKA MS.A DEKA MS.R KAKOTI	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN
27	WP(C)/5344/2013 CAVT. NO. 756/2013	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR

28	WP(C)/5528/2013	M/S SUN SECURITY SERVICE Versus THE STATE OF ASSAM AND 2 ORS	MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	SC, HEALTH
29	WP(C)/5532/2013	M/S B.B.S. CONSTRUCTION Versus THE ASSAM STATE WAREHOUSING BOARD and 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P PATHAK MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, ASWB MR.A THAKUR SC, F C I MR.L P SHARMA
	WITH MC/3421/2013 in WP(C)/5532/2013	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. Versus M/S B.B.S. CONSTRUCTION and ORS.	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, F C I SC, ASWB MR.A THAKUR MR.L P SHARMA
30	WP(C)/5570/2013	SMTI DURGESWARI BORUAH and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S N SARMA MR.N BARUAH MR.G RENGMA MR.P DEKA	MRS.V L SINGH MR.A KHANIKAR MR.B KALITA MR.A DUTTA SC, REVENUE
31	WP(C)/5886/2013	BRAHMAPUTRA GRIDEQUIP PVT. LTD. and 2 ORS Versus THE STATE OF MAHARASHTRA and ANR	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE
32	WP(C)/5910/2013	M/S GUWAHATI WHOLESALE CONSUMERS' CO-OPERATIVE SOCIETY and ANR. Versus THE STATE OF ASSAM AND 12 ORS	MR.R C SAIKIA MR.M KALITA	SC, CO-OP. GA, ASSAM MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH
33	WP(C)/6099/2013	M/S JAI BHAGWAN OIL AND FLOUR MILLS Versus THE UNION OF INDIA and 7 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.P DAS MR.D BARUA C.G.C. MR.S CHAMARIA MR.G DAS SC, INDUSTRIES and COMMERCE MS.R DEVI ASSTT.S.G.I.
34	WP(C)/6183/2013	ASSAM STATE TEXTBOOK and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.T CHUTIA MR.M P PARASHAR	MS.M HAZARIKA DR. B U AHMED GA, ASSAM MR K UDDIN MR. A K AZAD SC, G M D A
35	WP(C)/6303/2013	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM

36	WP(C)/6736/2013	SUFAL KUMAR DUTT and ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M K CHOUDHURY MR.A PARVEZ MR.A BARKATAKI MR.M K DAS MR.U PATGIRI	SC, G M D A SC, GMC
37	WP(C)/7077/2013	M/S NEW A.B. TRADING POINT Versus THE STATE BANK OF INDIA and 4 ORS.	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY	MR.S S SHARMA MRA SHARMA MS.L SARMA
38	WP(C)/7091/2013	SMTI RANJUMANI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.S K DAS	GA, ASSAM MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A NATH MR.A R TAHBILDAR MS.R DEVI
39	WP(C)/7196/2013 WITH WP(C)/4063/2010(D/O)	PRADIP SAHA Versus THE STATE OF ASSAM AND 2 ORS	MRS.P GOSWAMI MS.L BORGHAIN MR.N SAIKIA	MRS.V L SINGH SC, REVENUE
40	WP(C)/7348/2013	FATIK ALI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR.J AHMED MRS.V L SINGH MR.A M KHAN SC, REVENUE MR.S MOLLAH
41	WP(C)/7388/2013	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI
42	WP(C)/7419/2013	EASTERN ENGINEERING Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.D P BORAH SC, PWD
43	WP(C)/7428/2013	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MR A SAIKIA	SC, INDUSTRIES & COMMERCE
44	WP(C)/674/2014	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA
	WITH			
45	WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
	WITH			
46	WP(C)/6147/2013	M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
	WITH			
47	WP(C)/6148/2013	KALYANI INDIA PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
	WITH			
48	WP(C)/6150/2013	M/S PANKAJ COAL ENTERPRISES Versus THE NORTH EASTERN COALFIELDS LIMITED and 2 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
	WITH			
49	WP(C)/6151/2013	VIRTIGO IMPEX PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.A GOGOI	MR.M Z AHMED MS.B DUTTA SC, COAL INDIA

50	WITH WP(C)/6154/2013	BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.B DUTTA SC, COAL INDIA
51	WITH WP(C)/6155/2013	M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
52	WITH WP(C)/6443/2013	M/S SOOD COAL TRADERS and 3 ORS. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
53	WITH WP(C)/7062/2013	ANANT INDUSTRIAL SALES CORPORATION Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
54	WITH WP(C)/639/2014	M/S BANUR CEMENT STORE Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA
55	WP(C)/800/2014	SMTI BINA RANI SINGHA Versus THE LIFE INSURANCE CORPORATION OF INDIA and 2 ORS.	MR.S CHAUHAN MS.M DAS MR.A R SHOME MR.S CHOUHAN	MR.P MAHANTA MS.P SAHARIA
56	WP(C)/989/2014	M/S BORAH and COMPANY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 3 ORS.	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA MS.P BORAH	SC, APDCL
57	WP(C)/1084/2014	THE ASSAM COOPERATIVE APEX BANK LTD. Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION and 6 ORS	MR.D SAIKIA MR.P N GOSWAMI	MR.K K DEY(R- 3,4&5) C.G.C. MR.D GOGOI MR.J M A CHOUDHURY MRN J DAS MR.M K DAS MRV K BAROOAH(R- 3,4&5) MRS BAISHYA(R- 3,4&5) ASSTT.S.G.I.
58	WITH WP(C)/1987/2013	THE ASSAM COOPERATIVE APEX BANK LTD. Versus THE STATE BANK OF INDIA and 7 ORS.	MR. D SAIKIA MR. P N GOSWAMI MR. K K DUTTA	MR. K K DEY (R1-4) MR. P K ROY MR. A PARVEZ MR. S K CHAKRABORTY MRS A CHAKRABORTY MR. A GAFFAR MR. M K DAS MR. K K PARASAR, CGC (R6 & 7) MS. M DUTTA MR V K BAROOAH (R1-4) MRS BAISHYA (R1-4)
59	WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR.D K MISHRA MR.K GOSWAMI MR.R KAMAN	MR.B D DAS SC, APDCL
60	WP(C)/1168/2014	TATA AIG LIFE INSURANCE COMPANY LTD. and ANR Versus THE INSURANCE OMBUDSMAN and ANR.	MR.P P DUTTA	MR.P P DAS MR. S D PURKAYASTHA (R- 2) MR. P K MEDHI (R-2) MR. S K TALUKDAR (R-2) MR.R AHMED MR. U CHOUDHURY (R-2)

61	WP(C)/1865/2014 CAVT. NO.42/2/014 WITH LCR	NRIPEN KALITA Versus MUKUL DEKA and 4 ORS.	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M BARMAN MRK UDDIN MR.A B T HAQUE MR.A M BAZARBARUAH	GA, ASSAM MR.M U MAHMUD MR.J HANDIQUE MR.M BISWAS SC, ELECTION COMMISSION. FOR CAVEATOR GA, ASSAM
62	WP(C)/2404/2014	MD. SAFIQR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR.A KHALEQUE MR.Z KHALID	
63	WP(C)/2427/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	MR.P DAS MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE MR.M BHAGAWATI SC, C.G.C. ASSTT.S.G.I.
	WITH			
64	WP(C)/2415/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.M J MEDHI	MR.P DAS C.G.C. MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE SC, NEDFI MR.M BHAGAWATI
65	WP(C)/2456/2014	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
66	WP(C)/2482/2014	KESHAB CHANDRA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR.A GANGULY MR.S K SINGH	MR.K N CHOUDHURY(R-2) MR.J KALITA C.G.C. MR. S SARMA MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.J PATOWARY(R-2) MR.B K KASHYAPR-2 ASSTT.S.G.I. MR.M BHAGAWATI SC, ASIDC MR.A DEKA(R-2) SC, EDU SC, SSA
	WITH			
67	WP(C)/1596/2014	MD. ABDUL JALIL MAZUMDER and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.K K MAHANTA MR.K N CHOUDHURY(R-2) MR.T J MAHANTA MR.D SAIKIA MR.B CHOUDHURY MS.P BHATTACHARYA MS.R DEKAR-2 MR.J PATOWARY(R-2) MR.K KONWAR MR.S SHARMA MR.R S MISHRA MR.A BARUA ASSTT.S.G.I. MS.R KAKATI(R-2) SC, SSA MR.B K KASHYAP(R-2) SC, EDU

68	WITH WP(C)/1663/2014	NILACHAL BAYAN SAMABAY SAMITY LTD. Versus THE UNION OF INDIA and 5 ORS	MR.P J SAIKIA MR.A K GUPTA	MR.K N CHOUDHURY(R-3 & 4) C.G.C. MR.P N GOSWAMI MR.M MAHANTA(R-3 & 4) MR.J PATOWARY(R-3 & 4) MR.N J KHATANIAR MR. B SARMA MR.I KALITA SC, SSA SC, ASIDC ASSTT.S.G.I. MR.A DEKA(R-3 & 4) SC, EDU MR.B K KASHYAP(R-3 & 4)
69	WP(C)/2511/2014	BINOD KARJEE and 4 ORS Versus THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.P K SHARMA MR.S A SANGMA	SC, KHADI and VILLAGE INDUSTRIES BOARD GA, ASSAM MR.D BARUAH MR.G KAKATI ASSTT.S.G.I.
70	WP(C)/2569/2014	M/S TEA LEAF GROWERS and MANUFACTURING COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.R C SANCHATI MS.S SAH MRS SANCHETI	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
71	WP(C)/2842/2014	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA
72	WP(C)/2875/2014	M/S CENTENARY DISTILLERIES P LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA MS.N HAZARIKA	GA, ASSAM MS.S SEAL SC, EXCISE DEPTT.
73	WITH WP(C)/2260/2014	ALL ASSAM BONDERS and MANUFACTURERS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MS.S H BORA MR.M SAIKIA MS.A BORA	GA, ASSAM SC, EXCISE DEPTT.
74	WP(C)/2892/2014 CAVT. NO. 723/14 WITH LCR	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.A RAHMAN	MR.H R A CHOUDHURY MR.A F N U MOLLAH GA, ASSAM FOR CAVEATOR SC, ELECTION COMMISSION.
75	WP(C)/2922/2014	KANHAIYA LAL JAISWAL Versus THE STATE OF ASSAM AND 2 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM
76	WP(C)/3005/2014	CONSORTIUM OF CLASSIC CATERERS Versus THE UNION OF INDIA and 4 ORS	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SHARMA	MR B N GOGOI SC, RAILWAY
77	WITH WP(C)/3623/2014	CONSORTIUM OF CLASSIC CATERERS Versus THE UNION OF INDIA and 4 ORS,	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SHARMA	MR B N GOGOI SC, RAILWAY
78	WP(C)/3406/2014	MOIN UDDIN BARBHUIYA and 10 ORS. Versus STATE OF ASSAM and ORS.	MS.S B CHOUDHURY MR.S K DAS MS.P PATHAK	GA, ASSAM

79	WP(C)/3507/2014	BIMAL KUMAR SURANA Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPORATION and ANR.	MR.M K CHOUDHURY MR.D K DAS	MR.N DUTTA MR.D SAIKIA MR.S BORA MR.B J MUKHERJEE MR.A PHUKAN SC, GMC MR.H AHMED
80	WP(C)/3715/2014	M/S TRIPTI BAKERY Versus THE STATE OF ASSAM AND 8 ORS	MR.N N B CHOUDHURY MR.N SARKAR	MR.P J PHUKAN GA, ASSAM MR.H DAS MR.K M HALOI MR.A K DEKA MR.P K DEBROY MR.S DEY SC, P C B A MR.P SEN
81	WP(C)/3794/2014	OM PRAKASH GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.H SARMA	GA, ASSAM
82	WP(C)/3828/2014	BHUBANESWAR DAS and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORAH MS.K BARPUJARI	DR.B AHMED SC, CO-OP. MR.S K GOSWAMI(R-7) MR.A ACHARYA(R-7) MR.B K GOSWAMI(R-7)
WITH				
83	WP(C)/2982/2013	NIRMALESWAR GOSWAMI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA MS.K BARPUJARI	SC, CO-OP. GA, ASSAM MR.S K GOSWAMI(R- 5&7) MR.A ACHARYA(R- 5&7) MR.B K GOSWAMIR- 5and7
84	WP(C)/3858/2014	M/S SILVER DROP FOOD AND BEVERAGES PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MS.D SAIKIA SC, HEALTH
85	WP(C)/3888/2014	RAJA PATHAR NEPALI GAON SAMEETI Versus THE ASSAM BOARD OF REVENUE and 4 ORS,	MR.P K ROY MR.J K PARAJULI MR.S K CHAKRABORTY MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	MR.S CHAUHAN GA, ASSAM SC, K A A C MR.A R SHEIKH
86	WP(C)/4643/2014	M/S LADI STEEL INDUSTRIES PVT. LTD. and ANR, Versus STATE OF ASSAM and 5 ORS,	MS.M HAZARIKA MS.J HAZARIKA	MR. SURAJIT DAS (r-3,4) MR A KALITA (SC, COMMERCE & INDUSTRIES DEPT.) MR. P P DAS (r-3,4) MR.S CHAMARIA SC, FINANCE
87	WP(C)/4649/2014	MISS RAMILA BORO Versus THE UNION OF INDIA and 4 ORS	MR.H R KHAN MR.A K AZAD MS.J KALITA MR.M MANDAL	MR.M K CHOUDHURY C.G.C. MR. S R RABHA (R-5) MR.G PEGU(R-1) ASSTT.S.G.I. SC, I O C
WITH				
88	WP(C)/4667/2014 WITH CAVT. NO./1632/2013 CAVT. NO. 632//2013	BASANTA BASUMATARY Versus THE UNION OF INDIA and 7 ORS	MR.R S CHAUHAN	MR.M K CHOUDHURY MR.S R RABHA SC, I O C FOR CAVEATOR
89	WP(C)/4767/2014 WITH W.A. /93/2013(D/O) WITH CONT.CASE(C)/103/2013(D/O) WITH WP(C)/5390/2012(D/O)	MOSADDIQUE ULLAH and 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P KATAKI MS.R BEGUM MS.M GOGOI	MR. N ALAM MR.P J SAIKIA (R-4) MR.S U AHMED MR.K BORUAH(R-4) SC, GMC
WITH				
90	WP(C)/678/2015	FANCY BAZAR GUROUP OF TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.K BARUAH	MR.S BORAR1-4 SC, GMC

91	WP(C)/4992/2014	DIPAK BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR.A SARMAH MR.P S LAHKAR MR.D DAS MR.K K PARASAR MR.K CHOUDHURY	GA, ASSAM SC, APDCL
92	WP(C)/5124/2014	BABLU DEY Versus THE UNION OF INDIA and 5 ORS	MR.T C CHUTIA MS.R GOHAIN MRP GOGOI MR.S BARPATRAGOHAINE	MR.P P DAS(R-2) C.G.C. MR.S HANDIQUE(R-2) MR.R GOSWAMI MR.I ALAM MR.G PEGU(R-1) MR.M SAIKIA MR.R AHMED(R-2) ASSTT.S.G.I.
93	WP(C)/5316/2014 CAVT. NO.338/2/014 WITH CAVT. NO./1338/2014	LOKNATH SAIKIA and 2 ORS Versus THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI MR.P J PHUKAN GA, ASSAM MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
94	WP(C)/5327/2014	M/S MINT LOGISTICS PVT. LTD. Versus THE UNION OF INDIA and 7 ORS	MR.D SAIKIA MR.B GOGOI MR.P NAYAK MS.M THAKURIA	MR.A BARKATAKI SC, NF RLY
95	WP(C)/5438/2014 WITH LCR	MUSSTT. HUMERA BEGUM BORBHUIYA Versus THE UNION OF INDIA and 5 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.F A LASKAR	GA, ASSAM ASSTT.S.G.I.
96	WP(C)/5798/2014	ON THE DEATH OF DINABANDHU TALUKDAR, HIS LEGAL HEIRS MADHURI TALUKDAR AND 3 ORS. REP. Versus THE STATE OF ASSAM AND ANR	MR.A N CHOWDHURY MR A KALITA (P-5,6) MR. M MAHANTA (P-5,6) MR.R M DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT., R-1)
97	WP(C)/6365/2014	MAHESH DEKA 22 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA MR.A CHOUDHURY	GA, ASSAM MR. K K PARASAR(R3) MR. K K PARASAR(R3)
98	WP(C)/6421/2014	ROSSELL INDIA LIMITED and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
99	WP(C)/6705/2014	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.A DHAR MRK K DAS MR.J PATOWARI	MS.R DEKA SC, PWD
100	WP(C)/2712/2015	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
101	WP(C)/2904/2015	ON THE DEATH OF HEMANTA KUMAR MANDAL, HIS LEGAL HEIRS REP. Versus THE UNION OF INDIA and 11 ORS	MR.M U MAHMUD MR.A DAS MR.H R CHOUDHURY MR.M ALI	GA, ASSAM MR.Y S MANNAN MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 4,6) MS. M BHATTACHARYYA (SC, NHAI, R-12) SC, PWD

102	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
103	WP(C)/5447/2015	SUKHENDU NANDI @ SUKHENDU BIKASH NANDI Versus THE UNION OF INDIA and 2 ORS	MR.B P SINHA MS.R SARKAR MISSS R DEY MS.N DAS	MR.A K SARKAR MS.M DASR-1 to 3 DR. B N GOGOI, RLY. ADV. SC, NF RLY
104	WP(C)/7968/2015	RAKHAL BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	MR.A K SARMA MR.H J TAMULI	SC, AFDC
105	WP(C)/110/2016	DWIPEN DEKA Versus THE STATE OF ASSAM and 2 ORS.	MR.M CHANDA MR.P DAS MRR K MOUR MR.R DUBEY MR.S CHOUDHURY MS.A B KAYASTHA MR.S DUTTA MRSD BARPUJARI MS.R DAS	SC, IRRIGATION
106	Cont.Cas(C)/176/2016	DWIPEN DEKA Versus KUJENDRA DOLEY and ANR.	MR.P DAS MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS.R DAS	DR.B AHMEDR- 1and2R-2 MR.N HAQUE(R- 1&2)(R-2) MR.A K AZAD(R- 1&2)(R-2) MR.KHAYERUDDIN(R-1&2)(R-2)
107	Cont.Cas(C)/552/2016	DINDAYAL AGARWAL @ JALAN Versus SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
108	WP(C)/565/2016	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
109	WP(C)/593/2016	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH

110	WP(C)/1232/2016	SHASANKA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M C DAS MR.S P CHOUDHURY	GA, ASSAM MR.S K MEDHI(R-6) MR.S SARMA MR.A DAS R-6 MR.J DAS(R-6) MR.S DUTTA(R-6) MR.S G BHATTACHARJEE(R-6) SC, DLR
111	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
112	WP(C)/1733/2016	MS. MOMITA DAS Versus THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B U LASKAR	GA, ASSAM SC, HEALTH
113	WP(C)/2663/2016	DEWAN HAIDAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS.M GOGOI MR.S A AHMED	MR.P P DAS(R-2) MR.S DAS(R-2) MR.S BHUYAN(R- 3&4) MR.R GOSWAMI(R-3) MR.I ALAM(R-4) MS.M SAIKIA(R-3) MR.T SK(R-4) MS.P BORTHAKURR-3 SC, TRANSPORT
114	WP(C)/2688/2016	UTTAM KUMAR SAHA Versus THE UNION OF INDIA and 12 ORS	MR.D SUR MR.J M AHMED	MR.A K SARKAR MR.U K NAIR DR.B N GOGOI(Rly.Adv.) MR.A CHETRY SC, RAILWAY
115	WP(C)/2841/2016 WITH LCR	MD. ABDUL MANNAN CHAUDHURY and 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR. D BORAH MR B TAID MR. P J DUTTA	GA, ASSAM MD. A J ATIA (R6) MR. A K TALUKDAR (R6) MR. S ISLAM (R6) MR J UDDIN (R6) MS. J MARIYAM (R6)
116	WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 6 ORS	MS. J BHUYAN MR. B SINHA MR. A K DAS	GA, ASSAM MR. R K JAIN (R - 7, 8 & 9) MS. U SAHU (R - 7, 8 & 9) SC, GDD SC, G M D A SC, P C B A
	WITH I.A.(Civil)/1550/2017 in WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 8 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM MS.R DEKA MR.R K JAIN(R- 7,8&9) MS.U SAHU(R- 7, 8&9) SC, GDD SC, P C B A SC, G M D A
117	WP(C)/3913/2016	UPPER ASSAM WINGERS' OWNER ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.J C DAS MR.L K BORAH	GA, ASSAM MR.U RAJBANSHI SC, TRANSPORT
118	WP(C)/4124/2016 CAVT. NO. 874/16	SMTI. SAMSUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 15 ORS	DR.B AHMED MRH I CHOUDHURY MR.D DAS MD.GIASH UDDIN	GA, ASSAM MR.Z ALAM FOR CAVEATOR
119	WP(C)/4968/2016 WITH LCR	BASIR MIAH Versus THE ASSAM STATE ELECTRICITY BOARD/ASSAM POWER DISTRIBUTION COMPANY LIMITED APDCL and 3 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA	SC, APDCL

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120	WP(C)/76/2014	MD. BOSIR MIYA Versus THE STATE OF ASSAM AND 15 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR G BHARADWAJ	MRS.V L SINGH MR.M SARMA(R - 12 - 16) MS.I GOHAIN(R - 12 - 16) SC, REVENUE
121	WP(C)/5657/2016	SUSANTA SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR.G UZIR MR.M SAIKIA MS.A BORA MR.H DAS MR. S A HUSSAIN MR D J HALOI MS.S M BARUAH	GA, ASSAM
122	WP(C)/6038/2016	SHANTU ROY Versus ASSAM STATE DENTAL COUNCIL and 4 ORS	MR.A DASGUPTA MRA KUNDU	MR.S C KEYAL MS.P BARUAH SC, HEALTH ASSTT.S.G.I.
123	WP(C)/6260/2016	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH ()SC, REVENUE DEPT.
124	WP(C)/6863/2016	M/S FUTURE RETAIL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM
125	WP(C)/7469/2016	HEMANTA DAIMARY Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MS.J BORAH MR.P BISWAS	GA, ASSAM MS.M D BORAH SC, P & R D
126	WP(C)/7520/2016	M/S. SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM and 6 ORS.	MR.O P BHATI MR.T C DAS MR.D DEKA MR.P SARMA MR.S KHAN	DR.B AHMED MR. J K GOSWAMI SC, INDUSTRIES & COMMERCE SC, AIDC
127	WP(C)/7561/2016	PIKU DEKA Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR. S BISWAS MR.P BISWAS	GA, ASSAM MS.M D BORAH SC, P & R D

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LEAVE NOTE OF ADVOCATES FOR 02/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023